

ORISSA HIGH COURT**FILING REPORT AS ON :08/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007758/2021	MD. MOJAHID @ CHOTU VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANPUR /153 /2021 () //
2	BLAPL/0007759/2021	DON@ BIKRAM PAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /173 /2019 () //
3	BLAPL/0007760/2021	TAPU @ PRASANTA KUMAR DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	CHOUDWAR /281 /2021 () //
4	BLAPL/0007761/2021	BIJAY KUMAR GANTHIA VS STATE OF ODISHA	BIRABAR GANTHIA VS	GURUDIJHATIA /148 /2020 () //
5	BLAPL/0007762/2021	DUSASANA SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NAKTIDEUL /59 /2021 () //
6	BLAPL/0007763/2021	GOPAL NAIK VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BADAGADA /181 /2021 () //
7	BLAPL/0007764/2021	CHAKRADHAR PARIDA VS STATE OF ODISHA	GIRIDHARI SINGH VS	BHADRAK RURAL /266 /2021 () //
8	BLAPL/0007765/2021	MOURI DASH @ DAS VS STATE OF ODISHA	PRAHALLADA SAHU VS	KHAJURIPADA /34 /2019 () //
9	BLAPL/0007766/2021	PHAKIR @ PHAKIRA BANIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	AMPANI /64 /2021 () //
10	BLAPL/0007767/2021	KAMAKSHYA PRASAD ROUT@ PAPU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /58 /2020 () //
11	BLAPL/0007768/2021	SURYA KANTA KHATUA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /53 /2019 () //

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12	BLAPL/0007769/2021	SANJAYA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /108 /2021 () //
13	BLAPL/0007770/2021	RAJENDRA PANDA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SONEPUR /161 /2021 () //
14	BLAPL/0007771/2021	RAJENDRA PRATAP SINGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE TOWN /349 /2020 () //
15	BLAPL/0007772/2021	BIJAYA KUMAR DAS VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	GURUDIJHATIA /148 /2020 () //
16	BLAPL/0007773/2021	SINDHU SAGAR JENA VS STATE OF ODISHA	DEBASIS BISWAL VS	RANPUR /254 /2009 () //
17	BLAPL/0007774/2021	MIR JAMIRUDDIN VS REPUBLIC OF INDIA(CBI)	UMA CHARAN MISHRA VS	//0 () //
18	BLAPL/0007775/2021	SATYANANDA SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	MAHANGA /264 /2019 () //
19	BLAPL/0007776/2021	PRATAP PARIDA VS STATE OF ODISHA	ANITA SAHOO VS	CHARMAL /33 /2018 () //
20	BLAPL/0007777/2021	UMESH DHARUA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	LATHOR /28 /2018 () //
21	BLAPL/0007778/2021	SIMANCHAL POLAI VS STATE OF ODISHA	DIPALI MOHAPATRA VS	ASKA /618 /2020 () //
22	BLAPL/0007779/2021	GOKULA @ GOKUL SAHANI VS STATE OF ODISHA	PRAHALLADA SAHU VS	KHAJURIPADA /34 /2019 () //
23	BLAPL/0007780/2021	KAILASH CHANDRA NAYAK	PRAFULLA KUMAR RATH	JATNI P.S. /398 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007781/2021	GOVINDA SENAPATI	DEBASIS SARANGI	KABISURYANAGAR (KODALA) /29 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007782/2021	MANIK ROY	SABYASACHI MISHRA	AIR FIELD P.S. /156 /2014
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007783/2021	UDHAB NAIK	BASANTA KUMAR DAS	BARAMBA /71 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007784/2021	PAPU MALIK	UDIT RANJAN JENA	SORO /275 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007785/2021	SAROJ DEHURY	BASANTA KUMAR DAS	BARAMBA /71 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007786/2021	ARMAN KHAN	SIDHARTHA DAS	BARBIL /94 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007787/2021	INDRESH SINGH@ PRINCE	JAGABANDHU SAHU	BURLA /213 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007788/2021	GOBINDA NAYAK	AKSHAYA KUMAR SAHOO	KISHORENGAR /73 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007789/2021	KHIRADAS TANDI	AKSHAYA KUMAR SAHOO	KOMNA PS /145 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007790/2021	ANIL DURIA	PRASANTA KUMAR NANADA	SEMILLIGUDA /42 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007791/2021	SRIKANTA MAHANTA@ JHULU	PARTHA SARATHI DAS	KEONJHAR TOWN /242 /2021
		VS	VS	()

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35	BLAPL/0007792/2021	STATE OF ODISHA MANOJ KUMAR NATH VS	RANAJIT KESHARI RAY VS	// SUKINDA /203 /2020 ()
36	BLAPL/0007793/2021	STATE OF ODISHA SUDHANSU SEKHAR SAHU VS	PARTHA SARATHI NAYAK VS	// KANDHEIGOLE /117 /2021 ()
37	BLAPL/0007794/2021	STATE OF ODISHA SK.BABU@ BAREN BABU VS	SMRUTI RANJAN ROUT VS	// DARGHA BAZAR /116 /2019 ()
38	BLAPL/0007795/2021	STATE OF ODISHA SAINA BIWI@ SAENA BIWI VS	AMULYA RATNA PANDA VS	// BASTA /257 /2021 ()
39	BLAPL/0007796/2021	STATE OF ODISHA ALIO@ MITHUNA DIGAL VS	AMULYA RATNA PANDA VS	// KHURDA MODEL /264 /2021 ()
40	BLAPL/0007797/2021	STATE OF ODISHA DIBYALOCHAN SAMANTRAY VS	RAMESH CHANDRA SWAIN VS	// RAJNAGAR /176 /2021 ()
41	BLAPL/0007798/2021	STATE OF ODISHA SUDARSAN NAIK VS	BIJAY KUMAR MOHANTY VS	// BANTALA /200 /2020 ()
42	BLAPL/0007799/2021	STATE OF ODISHA PARBATI MOHARAJ VS	PRAHALLADA SAHU VS	// KHAJURIPADA /34 /2019 ()
43	BLAPL/0007800/2021	STATE OF ODISHA TERA BABU@ SK.BABU VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /236 /2021 ()
44	BLAPL/0007801/2021	STATE OF ODISHA SK.JALAL@ JALALUDDIN VS	AMULYA RATNA PANDA VS	// BASTA /257 /2021 ()
45	BLAPL/0007802/2021	STATE OF ODISHA SANGRAM KESHARI SAHOO VS STATE OF ODISHA	BASUDEV PUJARI VS	// GURUDIJHATIA /148 /2020 () //

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46	BLAPL/0007803/2021	BIGNYAMIT HIAL VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	TENTULIKHUNTI /76 /2021 () //
47	BLAPL/0007804/2021	JITENDRA @ MUNA DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RARUAN /110 /2021 () //
48	BLAPL/0007805/2021	HIMANSHU SETHY VS STATE OF ODISHA	JAYDEEP PAL VS	BIRMAHARAJPUR /99 /2020 () //
49	BLAPL/0007806/2021	INDRA MUNDA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	JHUMPURA /130 /2020 () //
50	BLAPL/0007807/2021	SOUMYAKANT MOHANTY VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	JAGATPUR /369 /2019 () //
51	BLAPL/0007808/2021	RAKESH PRADHAN @ KENIA PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KABISURYANAGAR (KODALA) /292 /2020 () //
52	BLAPL/0007809/2021	JHUNU KHARA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //
53	BLAPL/0007810/2021	PRASANTA NAIK VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BHAWANIPATNA TOWN /268 /2021 () //
54	BLAPL/0007811/2021	BIKASH KUMAR MUDULI VS STATE OF ODISHA	BISWANATH BEHERA VS	NAYAPALLI P.S. /338 /2021 () //
55	BLAPL/0007812/2021	NANDA @ CHARAN PARIDA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BAIDESWAR /47 /2012 () //
56	CMAPL/0000220/2021	ANTARYAMI RAY VS PRABHASINI RAY	ADV. VS	// () //
57	CMAPL/0000221/2021	NURUL HAQUE	AMIYA KUMAR MOHANTY(A)	//

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		VS	VS	()
		SECRETARY,BOARD OF SECONDARY EDUCATION ODISHA,CUTTACK		//
58	CMAPL/0000222/2021	MURALI MAJHI	SRINIVAS MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
59	CMAPL/0000223/2021	PRATIVA SWAIN @ NAHAK	ADV.	//
		VS	VS	()
		CHANDAN KUMAR NAHAK		//
60	CMP/0000470/2021	PURNA CHANDRA DASH	BIKASH JENA	//
		VS	VS	DISTRICT & SESSIONS JUDGE,BHADRAK(Bhadrak *)
		SUBASH CHANDRA PADHI		Fao/0000050/2020
61	CMP/0000471/2021	SK.SARFARAJ NAWAJ	B.N.BHUYAN	//
		VS	VS	3RD ADJ,CUTTACK(Cuttack)
		SK.SAJID		IA/0000001/2020
62	CONTC/0005392/2021	LAXMI PRIYA MAHAPATRA	BIPIN KUMAR NAYAK	//
		VS	VS	()
		SATYABRAT SAHU, IAS		//
63	CONTC/0005393/2021	YUDHISHHIRA SWAIN	ADV	//
		VS	VS	()
		SATYABRATA SAHU, COMMNR CUM SECY., S AND ME DEPT.		//
64	CONTC/0005394/2021	DOLAGOBINDA MOHANTY	ADV.	//
		VS	VS	()
		SANGRAMJIT NAYAK, DIRECTOR,MUNICIPAL ADMINISTRATION,AND EX OFFCIO ADDL. SECY.,H AND U.D DEPT.		//
65	CONTC/0005395/2021	RANJIT MOHANTY	ADV	//
		VS	VS	()
		G.MATHI VATHANAN, IAS		//
66	CONTC/0005396/2021	KAILASH CHANDRA GOUDA	ADV	//
		VS	VS	()
		BISHNUPAD SETHI, IAS		//
67	CONTC/0005397/2021	SUNAT KUMAR SAHOO	BIJAYA KUMAR RAGADA	//
		VS	VS	()
		UMA SHANKAR DASH, D.C.P, BBSR		//
68	CONTC/0005398/2021	RAJARAM SINGH	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	()

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69	CONTC/0005399/2021	RAGHURAM R.IYAR, IAS ARJUN KUMAR PANDA VS	SUMITRA MOHANTY VS	// // 0
70	CONTC/0005400/2021	ARUN KUMAR BOTHRA,IPS SURENDRA KUMAR BISWAL VS	J.K.MISHRA VS	// // 0
71	CONTC/0005401/2021	SATYABRATA SAHU, IAS GATIKRISHNA BISWAL VS	ADV VS	// // 0
72	CONTC/0005402/2021	SATYABRATA SAHU, IAS SIDHESWAR SAHOO VS	ADV VS	// // 0
73	CONTC/0005403/2021	SATYABRATA SAHU, IAS ANIRUDHA BARIK VS	ADV VS	// // 0
74	CONTC/0005404/2021	SATYABRATA SAHU, IAS PRAVAT KUMAR PADHI VS	ADV VS	// // 0
75	CONTC/0005405/2021	SATYABRATA SAHU, IAS SUBRAT PRADHAN VS	ADV VS	// // 0
76	CONTC/0005406/2021	SATYABRATA SAHU, IAS KAILASH CHANDRA NAYAK VS	ADV. VS	// // 0
77	CONTC/0005407/2021	SATYABRATA SAHU,IAS RADHIKA RANJAN DASH VS	SABYASACHI MISHRA VS	// // 0
78	CONTC/0005408/2021	SATYABRAT SAHU,IAS LOKANATH DAS VS	ADV VS	// // 0
79	CONTC/0005409/2021	DR. SUDHANSHU SEKHAR GIRI, ASST. D.M.O NAKUL KUMAR NANDA VS	VS SABYASACHI MISHRA VS	// // 0
		SATYABRATA SAHU, IAS		//

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80	CONTC/0005410/2021	NAROTTAM NAIK VS SATYABRAT SAHU,IAS	SABYASACHI MISHRA VS	// 0 //
81	CONTC/0005411/2021	SANTANU KUMAR DEHURY VS SATYABRAT SAHU,IAS	SABYASACHI MISHRA VS	// 0 //
82	CONTC/0005412/2021	BHASKAR CHANDRA NAYAK VS SATYABRAT SAHU,IAS	SABYASACHI MISHRA VS	// 0 //
83	CONTC/0005413/2021	SENAPATI NAYAK VS SATYABRAT SAHU,IAS	SABYASACHI MISHRA VS	// 0 //
84	CONTC/0005414/2021	RAMESH CHANDRA DEHURY VS SATYABRAT SAHU,IAS	SABYASACHI MISHRA VS	// 0 //
85	CONTC/0005415/2021	SANATAN NAIK VS SATYABRAT SAHU,IAS	SABYASACHI MISHRA VS	// 0 //
86	CONTC/0005416/2021	ABHAYA KUMAR SAHU VS SATYABRATA SAHU, IAS	SABYASACHI MISHRA VS	// 0 //
87	CONTC/0005417/2021	DAKSHYABRAHMA ROUSTRAY VS SASWAT MISHRA,COMMNR. CUM SECY.,HIGHER EDU. DEPT.	ADV. VS	// 0 //
88	CONTC/0005418/2021	CHARU CHANDRA BEHERA VS SATYABRAT SAHU,IAS	SABYASACHI MISHRA VS	// 0 //
89	CONTC/0005419/2021	ADHAR KUMAR ROUT VS SASWAT MISHRA, IAS	AUROBINDA SAHOO VS	// 0 //
90	CONTC/0005420/2021	DR.NIRANJAN NAYAK VS SANJEEB CHOPRA,IAS	BUDHADEV ROUSTRAY VS	// 0 //
91	CONTC/0005421/2021	ANIL KUMAR GURU	BUDHADEV ROUSTRAY	//

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		VS	VS	0
		SANJEEB CHOPRA, IAS		//
92	CONTC/0005422/2021	D.PRADHAN	ADV.	//
		VS	VS	0
		SASWAT MISHRA, IAS		//
93	CONTC/0005423/2021	UPENDRA KUMAR MOHAPATRA	ADV.	//
		VS	VS	0
		SASWAT MISHRA, IAS		//
94	CONTC/0005424/2021	JHARANA RANA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
95	CONTC/0005425/2021	DR.GANESWAR SWAIN	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO, IAS		//
96	CONTC/0005426/2021	JEMAMANI MOHANTA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
97	CONTC/0005427/2021	ARJUNA JENA	D.N.MISRA	//
		VS	VS	0
		ASHWINI MISHRA, DIRECTOR, HIGHER EDUCATION DEPT.		//
98	CONTC/0005428/2021	KUNTI MOHANTA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
99	CONTC/0005429/2021	ANIMA SARANGI	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
100	CONTC/0005430/2021	SAGARIKA DUTTA	adv.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
101	CONTC/0005431/2021	NAVINA MISHRA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
102	CONTC/0005432/2021	NARAYAN KUMAR NATH	ADV.	//
		VS	VS	0

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103	CONTR/0000051/2021	RAMESH CH. PANDA, TAHASILDAR, TIHIDI SAMEER KUMAR JENA VS DR. UMASHANKAR DASH, IPS	ADV VS	// / /0 ()
104	CONTR/0000052/2021	TUSHAR RANJAN SAHOO VS DR. PRATEEK SINGH, IPS	ADV VS	// / /0 ()
105	CRLA/0000465/2021	SANJEEB KUMAR JENA@ SANJIB KUMAR JENA VS STATE OF ODISHA	MULYA RATNA PANDA VS	PURUSHOTTAMPUR /167 /2013 ()
106	CRLA/0000466/2021	CHITTARANJAN SAMAL VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	// / /0 ()
107	CRLA/0000467/2021	BIJAY CHANDRA MENDILI VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// / /0 ()
108	CRLMC/0001571/2021	PRADEEP SANTI VS STATE OF ODISHA(VIG.)	DINESH KUMAR MOHANTY VS	BALASORE VIGILANCE /22 /2014 ()
109	CRLMC/0001572/2021	AJAY MOHANTY@AJAY KUMAR MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	RAIBANIA /69 /2019 ()
110	CRLMC/0001573/2021	BINOD KUMAR YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /145 /2019 ()
111	CRLMC/0001574/2021	ILYAS KHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	KAKATAPUR /10 /2011 ()
112	CRLMC/0001575/2021	SUSHIL JAISWAL VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	MOTANGA /2 /2019 ()
113	CRLMC/0001576/2021	NAUKLA DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	DARINGBADI /109 /2018 ()

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114	CRLMC/0001577/2021	ASHOK KUMA KHUNTIA VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	SALIPUR /54 /2017 () //
115	CRLMC/0001578/2021	NAKULA DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	DARINGBADI /114 /2018 () //
116	CRLMC/0001579/2021	NAKULA DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	BALLIGUDA /132 /2018 () //
117	CRLMC/0001580/2021	RAJU @ RAJESH KUMAR KUMPA VS STATE OF ODISHA	A.K.DASH VS	MURIBAHAL /169 /2019 () //
118	CRLMC/0001581/2021	PADMANAV MOHAPATRA @ PADMALAV MOHAPATRA VS STATE OF ODISHA	SURABH KUMAR ROUT VS	DELANGA /92 /1992 () //
119	CRLMC/0001582/2021	RAJ KUMAR AGARWAL VS STATE OF ODISHA	SUMIT LAL VS	JENAPUR /36 /2020 () //
120	CRLMC/0001583/2021	SRIKANTA BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JARAPADA /206 /2018 () //
121	CRLMP/0001589/2021	JALANDHAR BIBHAR VS STATE OF ODISHA	TIKERAM MEHER VS	BIJEPUR /44 /2021 () //
122	CRLMP/0001590/2021	HARIHAR DURGA VS STATE OF ODISHA	MANAS CHAND VS	/ /0 () //
123	CRLMP/0001591/2021	HRUSIKESH SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	/ /0 () //
124	CRLMP/0001592/2021	MANO RANJITA BEHERA VS THE D.G. OF POLICE, CUTTACK	VS	CHATRAPUR /242 /2021 () //
125	CRLMP/0001593/2021	SUSANTA BISWAL	KABIR KUMAR JENA	KUMBHARAPARA /327 /2019

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		VS	VS	SPECIAL JUDGE, PURI(Puri)
126	CRLMP/0001594/2021	STATE OF ODISHA BISWANATH BISWAL	BYOMAKESH TRIPATHY	GR/0000119/2019
		VS	VS	/ /0
		HOME		()
127	CRLMP/0001595/2021	JOGESH NAIK	BYOMAKESH TRIPATHY	//
		VS	VS	/ /0
		STATE OF ODISHA		()
128	CRLMP/0001596/2021	GORI BIBI	NIRANJAN PANDA	//
		VS	VS	CUTTACK SADAR /481 /2021
		D.G. OF POLICE		()
129	CRLMP/0001597/2021	GORI BIBI	NIRANJAN PANDA	//
		VS	VS	CUTTACK SADAR /474 /2021
		D.G. OF POLICE, CUTTACK		()
130	CRLMP/0001598/2021	SANJAY KUMAR KHUNTIA	TRILOCHAN DASH	//
		VS	VS	/ /0
		DIPTIMAYEE KHUNTIA		JUDGE FAMILY COURT,BHUBANESWAR(Khordha *)
131	CRLMP/0001599/2021	ABIS EXPORT INDIA PVT. LTD.	ABHISHEK DASH	Crp/0000146/2015
		VS	VS	/ /0
		STATE OF ODISHA		()
132	CRLREV/0000332/2021	BHASKAR SAHOO	ADITI HOTA	//
		VS	VS	CHHENDIPADA /60 /1995
		STATE OF ODISHA		A.D.J.,ANGUL(Anugul *)
133	CRLREV/0000333/2021	BANAMALI NAYAK	DEBASIS SARANGI	CRA/0000029/2005
		VS	VS	DIGAPAHANDI /10 /2009
		STATE OF ODISHA		()
134	CRLREV/0000334/2021	SOMESH DAS @ PIKU	SASMITA NANDA	//
		VS	VS	ANGUL TOWN /59 /2021
		STATE OF ODISHA		()
135	CRLREV/0000335/2021	GOPIA PRADHAN @ GOPI	PRADIP KUMAR DHAL	//
		VS	VS	KANAS /35 /2013
		STATE OF ODISHA		()
136	CRLREV/0000336/2021	DEBASISH DASH	ABHISHEK DASH	//
		VS	VS	/ /0
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	MACA/0000323/2021	PROMODA SATPATHY MANAGER(LEGAL),M/S. RELIANCE GENERAL INSURANCE COMPANY LTD. VS	GNSDUTTA VS	// // 0
138	MATA/0000056/2021	POONAM PODDAR SWATISNIGDHA VS	GOUTAM KUMAR ACHARYA(SENIOR ADV.) VS	// // 0
139	RPFAM/0000060/2021	MANAS JENA @ MANAS KUMAR JENA JAGDISH CHANDRA PANIGRAHY VS	SISIR DAS VS	// // 0
140	RPFAM/0000061/2021	GITANJALI SAHU NATABARA MALLICK VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
141	RVWPET/0000168/2021	BASANTI KANHAR@MALLICK STATE OF ODISHA VS	SENIOR STANDING COUNSEL, (S AND ME) VS	// // 0
142	WA/0000712/2021	SANGITA ROUT DEBARCHAN BHAINSA VS	DIPTI REKHA NANDA VS	// // 0
143	WA/0000713/2021	STATE OF ODISHA BAIJAYANTI NAYAK VS	BUDHADEV ROURTRAY VS	// // 0
144	WP(C)/0027775/2021	STATE OF ODISHA M/S DWARIKAMAYEE BHANDAR VS	SOUMYA MISHRA VS	// // 0
145	WP(C)/0027776/2021	THE COLLECTOR AND DM, KHORDHA SANJAY KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// // 0
146	WP(C)/0027777/2021	STATE OF ODISHA TARANISEN BHOI VS	PRASANTA KUMAR JOSHI VS	// // 0
147	WP(C)/0027778/2021	STATE OF ODISHA DEBENDRA KUMAR PANDA VS	GOURI MOHAN RATH VS	// // 0
		THE JOINT DIRECTOR, DIRECTORATE OF ENFORCEMENT, BBSR		//

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148	WP(C)/0027779/2021	SMC,DHANAKHANI PROJECT PRY. SCHOOL,BRAMBARA	RAMKRISHNAN PRASAD DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
149	WP(C)/0027780/2021	BASANTA KUMAR BISWAL	NIRANJAN NAYAK	//
		VS	VS	0
		THE TAHASILDAR,PALLHARA		//
150	WP(C)/0027781/2021	SUNITA DALABEHERA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
151	WP(C)/0027782/2021	PANCHU PRADHAN	DEBENDRA MOHANTA	//
		VS	VS	0
		CHAIRMAN,PARADIP PORT TRUST		//
152	WP(C)/0027783/2021	SASMITA MISHRA	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
153	WP(C)/0027784/2021	PARBATI MALLIK	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
154	WP(C)/0027785/2021	SUNITA KUMARI BISOYI	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
155	WP(C)/0027786/2021	JOGESWAR NAYAK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
156	WP(C)/0027787/2021	SACHIKANTA RATH (SOP)	PRADEEP KUMAR DASH	//
		VS	VS	0
		THE GENERAL MANAGER (HR) TPCODL		//
157	WP(C)/0027788/2021	DILIP SABAR	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
158	WP(C)/0027789/2021	MAKARDHWAJ KALSAI	UDIT NARAYAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
159	WP(C)/0027790/2021	RASMITA PARICHHA	PRADEEP KUMAR MAHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0027791/2021	SIBA SANKAR MOHAPATRA	GANESH PRASAD SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0027792/2021	KHITISH CHANDRA BEHERA	MANAS RANJAN KHATUA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0027793/2021	SANJAYA KUMAR PANDA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
163	WP(C)/0027794/2021	BRUDABAN DAS	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0027795/2021	KHITISH CHANDRA BEHERA	MANAS RANJAN KHATUA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0027796/2021	SUSANTA KUMAR BISOYI	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
166	WP(C)/0027797/2021	MANOJA SAHOO	SWASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0027798/2021	RABINDRA KUMAR DAS	MANAS RANJAN KHATUA	//
		VS	VS	0
		ADDL. COMMNR. OF CONSOLIDATION AND SETTLEMENT,BALASORE		//
168	WP(C)/0027799/2021	KALA VIKASH KENDRA	PRASANNA KUMAR NANDA	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMNR.,EPFO,ODISHA		//
169	WP(C)/0027800/2021	LINGARAJ MALLIK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
170	WP(C)/0027801/2021	ODISHA STATE HOUSING BOARD	BAIJAYANTI MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0027802/2021	UNION OF INDIA KALICHARAN ROUT VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// // 0 //
172	WP(C)/0027803/2021	KRUSHNA CHANDRA DOLAI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
173	WP(C)/0027804/2021	RAMESH CHANDRA MANGARAJ VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //
174	WP(C)/0027805/2021	M/S JYOTIN KUMAR SAHOO VS CHIEF ADMINISTRATIVE OFFICER,EAST COAST RAILWAY,BBSR	SOUMYA RANJAN MOHANTY VS	// 0 //
175	WP(C)/0027806/2021	SURENDRA KUMAR PANDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
176	WP(C)/0027807/2021	NRUSHINGHA CHARAN PALEI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
177	WP(C)/0027808/2021	SANTOSH KUMAR PADHI VS STATE OF ODISHA	CHANDRAKANTA PRADHAN VS	// 0 //
178	WP(C)/0027809/2021	SATRUGHAN BISWAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
179	WP(C)/0027810/2021	MANOHAR NAIK VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
180	WP(C)/0027811/2021	SABITA RATH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
181	WP(C)/0027812/2021	MANMATH KUMAR LENKA VS THE ADDL.SUB COLLECTOR ,CUTTACK	SUKANTA KUMAR NAYAK-2 VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0027813/2021	RABINDRA KUMAR PARIDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
183	WP(C)/0027814/2021	ANIL KUMAR PANDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
184	WP(C)/0027815/2021	SANATAN BISWAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
185	WP(C)/0027816/2021	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
186	WP(C)/0027817/2021	JNANENDREE MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
187	WP(C)/0027818/2021	DARASING BISWAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
188	WP(C)/0027819/2021	ABDUL MAJID KHAN VS DISTRICT SUB REGISTRAR,BHADRAK	SUKANTA KUMAR NAYAK-2 VS	// 0 //
189	WP(C)/0027820/2021	NABA KISHORE SAMANTRAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
190	WP(C)/0027821/2021	M.V.GIRI DORA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0027822/2021	UMESH CHANDRA PANDA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
192	WP(C)/0027823/2021	KISHORE KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
193	WP(C)/0027824/2021	M/S PARADIP INTERNATIONAL CARGO TERMS	ANANSU MOHAN SINGH	//

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		VS	VS	0
		R.T.O.,JAJPUR		//
194	WP(C)/0027825/2021	SIMADRI PANIGRAHI	KULADA NANDA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0027826/2021	ANIMA PALLAI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0027827/2021	M/S PARADIP INTERNATIONAL CARGO TERMS	SNANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.,JAJPUR		//
197	WP(C)/0027828/2021	M/S PARADIP INTERNATIONAL CARGO TERMS	SNANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.,JAJPUR		//
198	WP(C)/0027829/2021	SUSHANTA KABI	PRAFULA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0027830/2021	M/S PARADIP INTERNATIONAL CARGO TERMS	SNANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.,JAJPUR		//
200	WP(C)/0027831/2021	RANJANA KUMARI MOHAPATRA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		ODISHA STATE WAREHOUSING CORPORATION		//
201	WP(C)/0027832/2021	M/S PARADIP INTERNATIONAL CARGO TERMS	SNANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.,JAJPUR		//
202	WP(C)/0027833/2021	M/S PARADIP INTERNATIONAL CARGO TERMS	SNANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.,JAJPUR		//
203	WP(C)/0027834/2021	SANDHYA RANI	HAREKRUSHNA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0027835/2021	M/S PARADIP INTERNATIONAL CARGO TERMS	SNANSU MOHAN SINGH	//
		VS	VS	0

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		R.T.O.,JAJPUR		//
205	WP(C)/0027836/2021	M/S PARADIP INTERNATIONAL CARGO TERMS	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.,JAJPUR		//
206	WP(C)/0027837/2021	DHIRENDRA MAHANTA	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
207	WP(C)/0027838/2021	SATYABRATA MOHANTY	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
208	WP(C)/0027839/2021	M/S PARADIP INTERNATIONAL CARGO TERMS	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.,JAJPUR		//
209	WP(C)/0027840/2021	BASANTA KUMAR MISHRA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
210	WP(C)/0027841/2021	M/S PARADIP INTERNATIONAL CARGO TERMS	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.,JAJPUR		//
211	WP(C)/0027842/2021	M/S PARADIP INTERNATIONAL CARGO TERMS	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.,JAJPUR		//
212	WP(C)/0027843/2021	BIGHNARAJ PADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
213	WP(C)/0027844/2021	MANOJ KUMAR PRADHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.,KEONJHAR		//
214	WP(C)/0027845/2021	DUKHANASAN SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
215	WP(C)/0027846/2021	SATYAJIT DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O.,JAGATSINGHPUR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0027847/2021	SUMANTA SAHOO VS R.T.O.,BADBIL	SITANSU MOHAN SINGH VS	// 0 //
217	WP(C)/0027848/2021	MANOJ KUMAR PRADHAN VS R.T.O.,BBSR	SITANSU MOHAN SINGH VS	// 0 //
218	WP(C)/0027849/2021	BASUDEB SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
219	WP(C)/0027850/2021	SHRABANI PURI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
220	WP(C)/0027851/2021	SISIR KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0027852/2021	AJAY KUMAR MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
222	WP(C)/0027853/2021	KADAMTOLA CHOUDHURY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
223	WP(C)/0027854/2021	PURNA CHANDRA BAHALI VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
224	WP(C)/0027855/2021	SALAUDDIN KHAN VS THE COMMNR., CONSOLIDATION, ODISHA	DINESH KUMAR MOHANTY VS	// 0 //
225	WP(C)/0027856/2021	AMITA ROY VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
226	WP(C)/0027857/2021	JAGANNATH PRASAD PATRA VS THE GM, TPSODL, BERHAMPUR	KARUNAKAR RATH VS	// 0 //
227	WP(C)/0027858/2021	SANTANU KUMAR DASH	A.N.ROUTRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0027859/2021	PRAVATA CHANDRA PATRA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0027860/2021	BIJAYA KUMAR BEHERA	DEBASIS ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0027861/2021	UPENDRA DAS	KARUNAKAR RATH	//
		VS	VS	0
		THE COMMNR. CUM SECY. TO GOVT.,		//
231	WP(C)/0027862/2021	GOPAL CHANDRA SAHOO	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0027863/2021	SANJEEB KUMAR PATTNAIK	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0027864/2021	BIRANCHI PRADHAN	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0027865/2021	MAYADHAR DAS	GOPAL PRASAD JENA	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. OF ODISHA		//
235	WP(C)/0027866/2021	RUNU MALLA	ARIJEET MISHRA	//
		VS	VS	0
		CHIEF MANAGER,RBI,BBSR		//
236	WP(C)/0027867/2021	RAJA KISHORE DASH	ARABINDA TRIPATHY	//
		VS	VS	0
		RABINARAYAN DASH		//
237	WP(C)/0027868/2021	SUDIPTA KUMAR PANDA	B.N.PANDA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0027869/2021	PURNA CHANDRA DASH	ARABINDA TRIPATHY	//
		VS	VS	0

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239	WP(C)/0027870/2021	KALANDI MOHARANA PARBATI ORAM VS CONTROLLER OF EXAMINATION	SOUMYA RANJAN DAS VS	// // 0 //
240	WP(C)/0027871/2021	MOHAMMAD ARIF@MD.ARIF VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
241	WP(C)/0027872/2021	AJAY KUMAR JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
242	WP(C)/0027873/2021	KARUNAKAR GHADAI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
243	WP(C)/0027874/2021	SUKANTA KUMAR PARHI VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
244	WP(C)/0027875/2021	DR. SAMIR KUMAR LENKA VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
245	WP(C)/0027876/2021	GAUTAM ROUT VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
246	WP(C)/0027877/2021	BINODINI PANDA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
247	WP(C)/0027878/2021	HALADHAR SENAPATI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
248	WP(C)/0027879/2021	SUJATA BARIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
249	WP(C)/0027880/2021	RENU KESHARI VS DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE CO.LTD.CTC	MITHUN DAS VS	// 0 //

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250	WP(C)/0027881/2021	RAMA BEHERA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
251	WP(C)/0027882/2021	BIPIN KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
252	WP(C)/0027883/2021	SWARNPRAVA SWAIN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	// 0 //
253	WP(C)/0027884/2021	MOHAMMAD PHURKAN HAJARI VS COLLECTOR, JAIPUR	Braja Mohan Sarangi VS	// 0 //
254	WP(C)/0027885/2021	CHINULATA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
255	WP(C)/0027886/2021	ARABINDA DASH VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
256	WP(C)/0027887/2021	CHANDRA SEKHAR PAUL VS R.T.O., NABRANGPUR	ADHIRAJ MOHANTY VS	// 0 //
257	WP(C)/0027888/2021	RAJANI KANTA DAS VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
258	WP(C)/0027889/2021	BIJAYA KUMAR SENAPATI VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
259	WP(C)/0027890/2021	CHANDRA SEKHAR PAUL VS R.T.O., NABRANGPUR	ADHIRAJ MOHANTY VS	// 0 //
260	WP(C)/0027891/2021	NITYANANDA BEHERA VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
261	WP(C)/0027892/2021	CHANDRA SEKHAR PAUL	ADHIRAJ MOHANTY	//

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		VS	VS	0
262	WP(C)/0027893/2021	R.T.O., NABRANGPUR JYOTIRMAYEE THAKUR	BRAJA MOHAN SARANGI	//
		VS	VS	0
263	WP(C)/0027894/2021	REGIONAL MANAGER, RBI, BBSR TEJRAJ PATI	BRAJA MOHAN SARANGI	//
		VS	VS	0
264	WP(C)/0027895/2021	REGIONAL MANAGER, RBI, BBSR CHANDRA SEKHAR PAUL	ADHIRAJ MOHANTY	//
		VS	VS	0
265	WP(C)/0027896/2021	R.T.O., NABRANGPUR PRATIVA PATI	BRAJA MOHAN SARANGI	//
		VS	VS	0
266	WP(C)/0027897/2021	REGIONAL MANAGER, RBI, BBSR TAPAN KUMAR SAHU	GYANARANJAN SETHI	//
		VS	VS	0
267	WP(C)/0027898/2021	STATE OF ODISHA CHANDRA SEKHAR PAUL	ADHIRAJ MOHANTY	//
		VS	VS	0
268	WP(C)/0027899/2021	R.T.O., NABRANGPUR JASOBANTI PATI	BRAJA MOHAN SARANGI	//
		VS	VS	0
269	WP(C)/0027900/2021	REGIONAL MANAGER, RBI, BBSR GOPINATH SAHU	GYANARANJAN SETHI	//
		VS	VS	0
270	WP(C)/0027901/2021	STATE OF ODISHA AJAY KU. PATI	BRAJA MOHAN SARANGI	//
		VS	VS	0
271	WP(C)/0027902/2021	REGIONAL MANAGER, RBI, BBSR CHANDRA SEKHAR PAUL	ADHIRAJ MOHANTY	//
		VS	VS	0
272	WP(C)/0027903/2021	R.T.O., NABRANGPUR RABINDRA CHOWDHARY	BRAJA MOHAN SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0027904/2021	ASST.RTO., BARBIL DEBABRATA SATAPATHY VS STATE OF ODISHA	BISWAJIT PARIDA VS	// // 0 //
274	WP(C)/0027905/2021	BABA LINGARAJ ENTERPRISE LTD. VS R.T.O., BBSR	BRAJA MOHAN SARANGI VS	// 0 //
275	WP(C)/0027906/2021	DARCEL LOGISTICS LTD. VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
276	WP(C)/0027907/2021	CHAKRADHAR MOHANTY VS COLLECTOR,BHADRAK	SUKANTA KUMAR NAYAK 2 VS	// 0 //
277	WP(C)/0027908/2021	DARCEL LOGISTICS LTD. VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
278	WP(C)/0027909/2021	DARCEL LOGISTICS LTD. VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
279	WP(C)/0027910/2021	DARCEL LOGISTICS LTD. VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
280	WP(C)/0027911/2021	DARCEL LOGISTICS LTD. VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
281	WP(C)/0027912/2021	DHIRENDRA KUMAR SWAIN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
282	WP(C)/0027913/2021	DARCEL LOGISTICS LTD. VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
283	WP(C)/0027914/2021	PITABAS APNDA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0027915/2021	TARUN SANKAR TRIPATHY VS TRANSPORT COMMNR., STA, CTC	BRAJA MOHAN SARANGI VS	// 0 //
285	WP(C)/0027916/2021	BISHAKHA DEVI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
286	WP(C)/0027917/2021	BIDYADHAR ROUT VS R.T.O., BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //
287	WP(C)/0027918/2021	CHAVA VENUGOPAL VS STATE OF ORISSA	Biswajit Das VS	// 0 //
288	WP(C)/0027919/2021	SUJIT KUMAR SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
289	WP(C)/0027920/2021	CHAVA VENUGOPAL VS STATE OF ORISSA	Biswajit Das VS	// 0 //
290	WP(C)/0027921/2021	CHAVA VENUGOPAL VS STATE OF ORISSA	Biswajit Das VS	// 0 //
291	WP(C)/0027922/2021	CHAVA VENUGOPAL VS STATE OF ORISSA	Biswajit Das VS	// 0 //
292	WP(C)/0027923/2021	DIPIKA MOHANTY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
293	WP(C)/0027924/2021	SATAMBAR PRADHANI VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
294	WP(C)/0027925/2021	NARAHARI SETHI VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
295	WP(C)/0027926/2021	SRIKANTA ROUT	ANUPAM DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COLLECTOR CUM DM, MAYURBHANJ		//
296	WP(C)/0027927/2021	SANJUKTA PATEL	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0027928/2021	PRABIN KUMAR PATEL	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0027929/2021	NAMITA MOHANTY	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0027930/2021	SUNAKAR BHOI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0027931/2021	LAXMIDHAR SAHOO	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	0
		COLLECTOR,CUTTACK		//
301	WP(C)/0027932/2021	BABULI CHARAN DAS	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0027933/2021	DHANANJAYA MALLIK	LAXMIDHAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0027934/2021	NIRUPAMA PATRA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0027935/2021	BASANTA KUMAR SAHOO	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0027936/2021	DHANANJAYA MALLIK	LAXMIDHAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0027937/2021	GYANENDRANATH SWAIN	RAMA PRASAD DALAI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0027938/2021	STATE OF ODISHA PRATIVA RANI BISWAL VS	BHABANI SANKAR TRIPATHY 1 VS	// // 0
308	WP(C)/0027939/2021	DIRECTOR CUM VICE PRESIDENT, SOCIETY FOR PREVENTION OF ANIMAL DISEASES PRASANA KUMAR DAS VS	BHABANI SANKAR TRIPATHY 1 VS	// // 0
309	WP(C)/0027940/2021	STATE OF ODISHA UMIDISETTI SRINIVASU VS	PRASANTA KUMAR PANDA VS	// // 0
310	WP(C)/0027941/2021	THE SECY.,CHSE,ODISHA SANTOSH KUMAR SATAPATHY VS	PRASANTA KUMAR PANDA VS	// // 0
311	WP(C)/0027942/2021	BIDYANATH SATPATHY SUKANTA KUMAR SAHU VS	OMKAR DEVDAS VS	// // 0
312	WP(C)/0027943/2021	STATE OF ODISHA ASHOK KUMAR PANDA VS	SATYABRATA MOHANTY VS	// // 0
313	WP(C)/0027944/2021	GOVT. OF ODISHA DINABANDHU JIT VS	MITHUN DAS VS	// // 0
314	WP(C)/0027945/2021	BOARD OF REVENUE,CUTTACK,ODISHA NABA KISHORE NAYAK VS	PRAHALLAD SAHU VS	// // 0
315	WP(C)/0027946/2021	TANUJA DIGAL PRABHAVATI PUBLIC SCHOOL,BOLANGIR VS	SASWAT KUMAR ACHARYA VS	// // 0
316	WP(C)/0027947/2021	STATE OF ODISHA SUSHANTA KUMAR SETH VS	SUKANTA KUMAR DALAI VS	// // 0
317	WP(C)/0027948/2021	STATE OF ODISHA RAMAKANTA MAHAPATRA VS	AMIYA KUMAR CHHATOI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0027949/2021	PRAKASH CHANDRA PATRA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
319	WP(C)/0027950/2021	PRAKASH KUMAR CHHATOI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
320	WP(C)/0027951/2021	OSEB SHARMIK MAHASANGHA 302 (B) VS THE STATE OF ORISSA	SOMANATH MISHRA VS	// 0 //
321	WP(C)/0027952/2021	KAMESWAR GOUDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
322	WP(C)/0027953/2021	MADAN PATRI VS STATE OF ODISHA	PRAFULLA CH. BISWAL VS	// 0 //
323	WP(C)/0027954/2021	HEMANTA KUMAR DIXIT VS STATE OF ODISHA	A.B.PARIDA VS	// 0 //
324	WP(C)/0027955/2021	ABHIJEET MOHANTY VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
325	WP(C)/0027956/2021	KUNI KUMARI BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
326	WP(C)/0027957/2021	PRASANNA KUMAR MALLIK VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	// 0 //
327	WP(C)/0027958/2021	RAJESH KUMAR AGASTI VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
328	WP(C)/0027959/2021	SWAGAT KUMAR MOHAPATRA VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
329	WP(C)/0027960/2021	KRUSHNA CHANDRA SAHOO	KSHIROD KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0027961/2021	DR.JUGARATNA KHATUA	AVIJIT PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0027962/2021	SANJEEB KUMAR SAHU	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0027963/2021	MINAKETAN BEHERA	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0027964/2021	MANORANJAN JENA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0027965/2021	DHANANJAY PANIGRAHI	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0027966/2021	AFROZA BEGUM	MD. GOLAM MADANI	//
		VS	VS	0
		R.T.O.,CHANDIKHOLE		//
336	WP(C)/0027967/2021	SANJIB KUMAR PANDA	DURGESH NARAYAN RATH	//
		VS	VS	0
		OFFICE OF THE HONBLE LOKAYUKTA,ODISHA		//
337	WP(C)/0027968/2021	PURENDRA NATH MOHANTA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0027969/2021	SHIBASHISA BHUYAN	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0027970/2021	DEBASIS KAR	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0027971/2021	BHUBANMOHINI NAYAK	SABYASACHI MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0027972/2021	STATE OF ODISHA PRASANNA KUMAR RAY VS	SABYASACHI MISHRA VS	// // 0
342	WP(C)/0027973/2021	STATE OF ODISHA PRAHALLAD MALLICK VS	GYANARANJAN SETHI VS	// // 0
343	WP(C)/0027974/2021	STATE OF ODISHA PRASANTA NAG VS	JYOTIRMAYA SAHOO VS	// // 0
344	WP(C)/0027975/2021	COLLECTOR, BARGARH DHIRENDRA MALIK VS	GYANARANJAN SETHI VS	// // 0
345	WP(C)/0027976/2021	STATE OF ODISHA KALINGA WARRIORS VS	PRABODHA CH. NAYAK VS	// // 0
346	WP(C)/0027977/2021	STATE OF ODISHA BAIDHAR MALLICK VS	GYANARANJAN SETHI VS	// // 0
347	WP(C)/0027978/2021	STATE OF ODISHA AKSHAYA KUMAR BEHERA VS	GYANARANJAN SETHI VS	// // 0
348	WP(C)/0027979/2021	STATE OF ODISHA RAMESH CHANDRA PARIDA VS	GYANARANJAN SETHI VS	// // 0
349	WP(C)/0027980/2021	STATE OF ODISHA BINODINI BHUE VS	NIROD KUMAR SAHU VS	// // 0
350	WP(C)/0027981/2021	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	GOURI MOHAN RATH VS	// // 0
351	WP(C)/0027982/2021	STATE OF ODISHA SANJIB DWIVEDY VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0027983/2021	SARADA PRASAD DASH VS GOVT. OF ODISHA	AMIT PRASAD BOSE VS	// ()
353	ABLAPL/0011715/2021	ARAT BEHERA VS STATE OF ODISHA	NEPOLEON SAHANI VS	RANPUR /165 /2021 () //
354	ABLAPL/0011716/2021	SASHADHAR ROUT@ CHHUA ROUT VS STATE OF ODISHA	JAGANNATH KAMILA VS	KHANTAPADA /245 /2021 () //
355	ABLAPL/0011717/2021	SUSANTA SIAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KARANJIA /54 /2018 () //
356	ABLAPL/0011718/2021	SANTOSH DALEI VS STATE OF ODISHA	CHANDANA MISHRA VS	KHARABEL NAGAR P.S. /277 /2021 () //
357	ABLAPL/0011719/2021	AMARA THELA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	CHHENDIPADA /29 /2016 () //
358	ABLAPL/0011720/2021	PADMINI BAGARTI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA TOWN /281 /2021 () //
359	ABLAPL/0011721/2021	PURNA CHANDRA NAYAK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BALANGA /183 /2021 () //
360	ABLAPL/0011722/2021	BUDHADEV SAHOO VS STATE OF ODISHA	PRAGNAYA NANDA PATTNAIK VS	KENDRAPARA SADAR /465 /2021 () //
361	ABLAPL/0011723/2021	TANMAYA SAHOO VS STATE OF ODISHA	AUROVINDA MOHANTY VS	BARI /179 /2021 () //
362	ABLAPL/0011724/2021	BHOBANI NAHAK@ NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /93 /2019 () //
363	ABLAPL/0011725/2021	SUJIT KUMAR PRADHAN	SATYABRATA PANDA	BOUDH /184 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0011726/2021	PRAKASH CHANDRA SETHY@ PRAKASH CHANDRA SETHY	SURNA KANTA DWIBEDI	FATEGARH /223 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0011727/2021	RAGHU@ DEEPAK KU. PRADHAN	AMITAV TRIPATHY	NAYAGARH /178 /2021
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0011728/2021	AJAYA BEHERA	RABINDRANATH PRUSTY	KANPUR /97 /2021
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0011729/2021	MAHESH KUMAR SAHU	BIDYALOK MOHAPATRA	BARIPADA TOWN /289 /2021
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0011730/2021	PRASANNA MOHAPATRO @ PRASANNA KUMAR MOHAPATRO	PRASANN KUMAR MISHRA	GUNUPUR /121 /2021
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0011731/2021	BAIJAYANTIMALA BALIARSINGH	SUKANTA KUMAR DALAI	KHURDA VIGILANCE /42 /2016
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0011732/2021	TRILOCHAN MOHANTY	SARADA PRASAD DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0011733/2021	ABHIRAM SUTAR	PRAMODA KUMAR MISHRA	PATTAMUNDAI /532 /2021
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0011734/2021	SARAT NAIK	RONIT GHOSH	DHENKANAL SADAR /444 /2021
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0011735/2021	ANANDA PUROHIT	NIRMAL CHANDRA MOHANTY	BELPARA /171 /2021
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0011736/2021	JAKIR MIYAN	SOUMYA RANJAN DAS	JHIRPANI P.S. /73 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0011737/2021	STATE OF ODISHA SOUMENDRA SWAIN VS	SARADA PRASAD DASH VS	// KHANDAGIRI P.S. /448 /2021 ()
376	ABLAPL/0011738/2021	STATE OF ODISHA SISIR KUMAR PATRO VS	U.C.MISHRA VS	// / /0 ()
377	ABLAPL/0011739/2021	STATE OF ODISHA SOVABATI MAHANTA VS	JANMEJAYA DASH VS	// LAHUNIPADA /145 /2021 ()
378	ABLAPL/0011740/2021	STATE OF ODISHA RANKANIDHI JENA VS	BISWAJIT MAHARANA VS	// BHANJANAGAR /35 /2012 ()
379	ABLAPL/0011741/2021	STATE OF ODISHA SUDHIR KUMAR KAR VS	PRIYA RANJAN SINGH VS	// / /0 ()
380	ABLAPL/0011742/2021	STATE OF ODISHA RANJIT MOHANTY @ BAPUJI VS	RANJIT MOHANTY VS	// BALICHANDRAPUR /261 /2021 ()
381	ABLAPL/0011743/2021	STATE OF ODISHA ANIRUDHA DAS VS	BIKASH KUMAR KUND VS	// CHOUDWAR /121 /2021 ()
382	ABLAPL/0011744/2021	STATE OF ODISHA RABINDRA BEHERA @ BHALU VS	SMRUTI RANJAN MOHAPATRA VS	// / /0 ()
383	ABLAPL/0011745/2021	STATE OF ODISHA SANJAYA MALLICK VS	RUDRA NARAYAN PARIJA VS	// BANSADA /252 /2021 ()
384	ABLAPL/0011746/2021	STATE OF ODISHA RABILAL KHICHIDI VS	AJIT KUMAR RAUT VS	// KULABIRA /92 /2021 ()
385	ABLAPL/0011747/2021	STATE OF ODISHA LAXMIDHAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// JATNI P.S. /398 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0011748/2021	SIBA PRASAD ROUTRAY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	KHURDA P.S. /301 /2021 () //
387	ABLAPL/0011749/2021	HEMANTA KUMAR SAHOO @ HAMANTA SAHOO VS STATE OF ODISHA	HOCKMIDHAR MAHAPATRA VS	BALIANTA P.S. /271 /2021 () //
388	ABLAPL/0011750/2021	KALPANA DHAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SULIAPADA /119 /2021 () //
389	ABLAPL/0011751/2021	DWARIKI NAIK @ DWARIKA NAIK VS STATE OF ODISHA	TARAPRASAD MOHAPATRA VS	SULIAPADA /136 /2021 () //
390	ABLAPL/0011752/2021	G.KURMEYA@ G. KURMAYYA REDDY VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /189 /2021 () //
391	ABLAPL/0011753/2021	USHARANI SETHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /212 /2021 () //
392	ABLAPL/0011754/2021	SUSHANTA JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	TALASARI MARINE /6 /2019 () //
393	ABLAPL/0011755/2021	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	PURIGHAT /147 /2021 () //
394	ABLAPL/0011756/2021	SUBHASIS PRADHAN @ RAIAA VS STATE OF ODISHA	KABIR KUMAR JENA VS	PATTAMUNDAI /490 /2021 () //
395	ABLAPL/0011757/2021	DEBASISH ROUL VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	MANCHESWAR P.S. /220 /2021 () //
396	ABLAPL/0011758/2021	MITA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	AGARAPADA /197 /2021 () //
397	ABLAPL/0011759/2021	CHINMAYI MOHAPATRA	PRAVASH CH. JENA	DELANGA /189 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0011760/2021	GEETANJALI MAHAPATRO	ASIT KU. JENA	MALKANGIRI /355 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0011761/2021	BABITA PRADHAN	PRAVASH CH. JENA	//0
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0011762/2021	OHID MOHAMMAD	PRAVASH CH JENA	CHANDAKA P.S. /206 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0011763/2021	SUBHAM BHAKTA	SUNIL KUMAR PANDA	SAMBALPUR TOWN /173 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0011764/2021	KABI BHOI	DEBASIS ROUSTRAY	BALIPATNA /72 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0011765/2021	MAKSUDDIN KHAN	SMRUTI RANJAN ROUT	SALIPUR /208 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0011766/2021	PRADEEP DAS	PARTHA SARATHI DAS	AIRPORT /226 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0011767/2021	MURALIDHAR MOHANTY	SWADHA RATH	BALASORE TOWN /193 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0011768/2021	RAMESH JENA@ RAMESH CHANDRA JENA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /183 /2021
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0011769/2021	SUBHAM MOHANTY	TARA PRASAD MOHAPATRA	KUMBHARAPARA /96 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0011770/2021	RAJESH JENA	PRANAB KUMAR DAS	RAIBANIA /60 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0011771/2021	STATE OF ODISHA PURUSOTTAM BALIARSINGH VS	SUKANTA KUMAR DALAI VS	// KHURDA VIGILANCE /42 /2016 ()
410	ABLAPL/0011772/2021	STATE OF ODISHA SANJAY KU. ROUT VS	SUKANTA KUMAR DALAI VS	// JENAPUR /261 /2021 ()
411	ABLAPL/0011773/2021	STATE OF ODISHA K.INDIRA VS	DEVASHIS PANDA VS	// NABARANGAPUR TOWN /318 /2021 ()
412	ABLAPL/0011774/2021	STATE OF ODISHA RATNAKAR PALAI VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /174 /2021 ()
413	ABLAPL/0011775/2021	STATE OF ODISHA ANEES THAKUR@ ANEEX THAKUR VS	SOUMYA RANJAN DAS VS	// BANDOMUNDA /105 /2021 ()
414	ABLAPL/0011776/2021	STATE OF ODISHA SHYAMA PARAJA VS	DIPTI RANJAN BHOKTA VS	// KORAPUT SADAR /73 /2021 ()
415	ABLAPL/0011777/2021	STATE OF ODISHA PRAMILA SAHANI VS	AVIRAM PATRA VS	// CUTTACK SADAR /516 /2021 ()
416	ABLAPL/0011778/2021	STATE OF ODISHA BABUL NAIK VS	BIDYALOK MOHAPATRA VS	// KANIHA /197 /2021 ()
417	ABLAPL/0011779/2021	STATE OF ODISHA RAMA ROUT VS	BIDYALOK MOHAPATRA VS	// KANIHA /197 /2021 ()
418	ABLAPL/0011780/2021	STATE OF ODISHA JILU LUHA VS	BISWAJIT RANJAN TRIPATHY VS	// RAIRAKHOL /159 /2021 ()
419	ABLAPL/0011781/2021	STATE OF ODISHA JHILILATA PRADHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// GOP /402 /2020 () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0011782/2021	CHITTARANJAN DORA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /298 /2021 () //
421	ABLAPL/0011783/2021	SUSANTA BHUTIA @ DILLIP VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	ANGUL TOWN /438 /2021 () //
422	ABLAPL/0011784/2021	HARINARAYAN BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BETNOTI /227 /2021 () //
423	ABLAPL/0011785/2021	KUMARI PAGADA VS STATE OF ODISHA	KURESH PRASAD DASH VS	GANGAPUR (BHANJANAGAR) /325 /2021 () //
424	ABLAPL/0011786/2021	BIDYADHAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /443 /2021 () //
425	ABLAPL/0011787/2021	ANIL KUMAR DAS @ ANIL DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BINJHARPUR /402 /2021 () //
426	ABLAPL/0011788/2021	DHIREN MALIK @ SANTOSH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	PATTAMUNDAI /499 /2021 () //
427	ABLAPL/0011789/2021	MANOJ PARIDA @ DILLIP VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	KANAS /207 /2021 () //
428	ABLAPL/0011790/2021	KALINGA BISWAL @ KALINGA KUMAR BISWA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	KANAS /150 /2021 () //
429	ABLAPL/0011791/2021	KALIA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /381 /2021 () //
430	ABLAPL/0011792/2021	ARUN UTTARKABAT VS STATE OF ODISHA	NEPOLEON SAHANI VS	NIRAKARPUR /10 /2017 () //
431	ABLAPL/0011793/2021	NANDU @ SIDHARTHA BHOI	PRANAYANEE DASMOHAPATRA	CUTTACK SADAR /485 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
432	ABLAPL/0011794/2021	STATE OF ODISHA MANOJ MALI	RABINDRA NATH PANDA	// R.UDAYAGIRI /58 /2021
		VS	VS	0
433	WPC(OA)/0001137/2017	STATE OF ODISHA SACHIDANANND BEHERA	SURYA NARAYAN PATNAIK	// //
		VS	VS	0
434	WPC(OA)/0001726/2016	STATE OF ODISHA KANCHANABALA DEVI	KRISHNA CHANDRA SAHU	// //
		VS	VS	0
435	WPC(OAC)/0000044/1998	DIRECTOR,ELEMENTARY EDUCATION NILAKANTHA BARIK	M/S A.A. DAS	// //
		VS	VS	0
436	WPC(OAC)/0000193/1998	STATE OF ODISHA SRINIBAS NAYAK	M/S A.K. JENA	// //
		VS	VS	0
437	WPC(OAC)/0000206/1998	STATE OF ODISHA DILLIP KUMAR PANI	M/S ASWINI KUMAR MISHRA	// //
		VS	VS	0
438	WPC(OAC)/0000297/1998	STATE OF ODISHA NIRANJAN MOHANTY	M/S DHULIRAM PATTANAYAK	// //
		VS	VS	0
439	WPC(OAC)/0000345/1998	STATE OF ODISHA JAGANNATH MOHANTY	M/S TRILOCHAN PARIDA	// //
		VS	VS	0
440	WPC(OAC)/0000353/1998	STATE OF ODISHA TARINI MOHAPATRA	B.S. MISHRA	// //
		VS	VS	0
441	WPC(OAC)/0000426/1998	STATE OF ODISHA JAYANTA CHAKRABARTI	M/S DHULIRAM PATTANAYAK	// //
		VS	VS	0
442	WPC(OAC)/0000448/1998	STATE OF ODISHA AJOY KUMAR MOHAPATRA	M/S/ M.R. MOHANTY	// //
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WPC(OAC)/0000474/1998	STATE OF ODISHA TAPASWINI PRADHAN VS	M/S RAJ KISHOR NAYAK VS	// // 0
444	WPC(OAC)/0000475/1998	STATE OF ODISHA PRADEEP KUMAR PRADHAN VS	M/SR.K. NAYAK VS	// // 0
445	WPC(OAC)/0000492/1998	STATE OF ODISHA M. GOPI VS	M/S S.K. SWAIN VS	// // 0
446	WPC(OAC)/0000493/1998	STATE OF ODISHA PARAMANANDA PANDA VS	M/S K.C. PANDA VS	// // 0
447	WPC(OAC)/0000494/1998	STATE OF ODISHA MURALIDHAR DAS VS	M/S ULLASH CHANDRA MOHANTY VS	// // 0
448	WPC(OAC)/0000505/1998	STATE OF ODISHA NRUSINGHA CHARAN DHAL VS	M/S S.K. RATH VS	// // 0
449	WPC(OAC)/0000519/1998	STATE OF ODISHA ACHINTYA KUMAR SAHU VS	M/S R.P.KAR VS	// // 0
450	WPC(OAC)/0000607/1998	STATE OF ODISHA LAXMIDHAR NAYAK VS	M/S ASHOK KUMAR MOHAPATRA VS	// // 0
451	WPC(OAC)/0000661/1999	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	M/S ASHOK KUMAR MOHAPATRA VS	// // 0
452	WPC(OAC)/0000669/1999	STATE OF ODISHA BIMAL CHANDRA RATH VS	A.A. DAS VS	// // 0
453	WPC(OAC)/0000674/1999	STATE OF ODISHA MADAN MOHAN JENA VS	SACHIDANANDA SAHOO VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WPC(OAC)/0000811/1998	MADHUSUDAN MAJHI VS STATE OF ODISHA	M/S SRINIVAS MISHRA VS	// 0 //
455	WPC(OAC)/0000823/1998	BAIKUNTHA PRADHAN VS STATE OF ODISHA	M/S A.S NAIDU VS	// 0 //
456	WPC(OAC)/0000861/1998	DR. NARAYAN CHANDRA DAS VS STATE OF ODISHA	M/S SUBRAT KUMAR NAYAK VS	// 0 //
457	WPC(OAC)/0001004/1998	SUDARSAN NAYAK VS STATE OF ODISHA	M/S KUNAL KU. SWAIN VS	// 0 //
458	WPC(OAC)/0001013/1998	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	M/S ASWINI KUMAR MISHRA VS	// 0 //
459	WPC(OAC)/0001159/1999	G.KRISHNA RAO VS STATE OF ODISHA	M/S SANTANU KUMAR SARANGI VS	// 0 //
460	WPC(OAC)/0001161/1999	BHAGIRATHI MOHANTY VS STATE OF ODISHA	M/S MANOJ KUMAR MOHANTY VS	// 0 //
461	WPC(OAC)/0001162/1999	ASHOK KUMAR PANDA VS STATE OF ODISHA	M/S KAILASH CHANDRA KAR VS	// 0 //
462	WPC(OAC)/0001164/1999	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	SUBRATA KUMAR MOHANTY VS	// 0 //
463	WPC(OAC)/0001275/1998	JUBARAJ MAHANANDA VS STATE OF ODISHA	M/S RAJANI CHANDRA MOHANTY VS	// 0 //
464	WPC(OAC)/0001444/1998	VS	VS	// 0 //
465	WPC(OAC)/0001657/1998	BISWAMBAR DASH	M/S KUNAL KU. SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	WPC(OAC)/0001680/1998	BANKIM CHANDRA BEBARTTA	M/S KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
467	WPC(OAC)/0001685/1998	BISHIKETAN NAIK	M/S U.K. SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
468	WPC(OAC)/0001693/1998	KRUSHNA CHANDRA RANA	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
469	WPC(OAC)/0001695/1998	SATYABRATA ROUSTRAY	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
470	WPC(OAC)/0001749/1998	SUDHIR KUMAR MOHANTY	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WPC(OAC)/0001911/1998	SUCHETA MOHAPATRA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WPC(OAC)/0001914/1998	NAMITA MOHANTY	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WPC(OAC)/0001915/1998	MAMATA MOHAPATRA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
474	WPC(OAC)/0002035/1998	NIRAKAR SAHU	M/S C.M.K.MURTY	//
		VS	VS	0
		STATE OF ODISHA		//
475	WPC(OAC)/0002159/1998	DR PRASANTA KUMAR SETHI	M/S BISWA BIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
476	WPC(OAC)/0002218/1998	RABINDRA KUMAR ROUT	M/S KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WPC(OAC)/0002242/1998	STATE OF ODISHA SUVRAKANTA CHHOTARAY VS	M/S MANOJ MISHRA VS	// // 0
478	WPC(OAC)/0002280/1998	STATE OF ODISHA MAHESWAR BEHERA VS	M/S B.N. PANDA VS	// // 0
479	WPC(OAC)/0002325/1999	STATE OF ODISHA HARIHAR DAS VS	M/S BANSHI DHAR SATAPATHY VS	// // 0
480	WPC(OAC)/0002428/1998	STATE OF ODISHA BRAJANARAYAN JENA VS	M/S KHIROD CHANDRA MISHRA VS	// // 0
481	WPC(OAC)/0002728/1999	STATE OF ODISHA H.C. JENAMANI VS	M/S SHARAT KUMAR DAS VS	// // 0
482	WPC(OAC)/0002729/1999	STATE OF ODISHA BINOD BIHARI PANIGRAHI VS	M/S SHARAT KUMAR DAS VS	// // 0
483	WPC(OAC)/0002739/1999	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	M/S DINABANDHU MISHRA VS	// // 0
484	WPC(OAC)/0002776/1999	STATE OF ODISHA KRUSHNA CHANDRA ROUSTRAY VS	M/S M.K.KHUNTIA VS	// // 0
485	WPC(OAC)/0002849/1998	STATE OF ODISHA SAROJ KUMAR PANIGRAHI VS	ASWINI KUMAR MISHRA VS	// // 0
486	WPC(OAC)/0002937/1998	STATE OF ODISHA TANMAY LALITENDU MOHANTY VS	M/S B.S TRIPATHY VS	// // 0
487	WPC(OAC)/0002986/1998	STATE OF ODISHA AKULA CHARAN NAYAK VS STATE OF ODISHA	M/S J.M PATNAIK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WPC(OAC)/0002989/1998	SASANKA SEKHAR NANDA VS STATE OF ODISHA	M/S A.K MISHRA VS	// 0 //
489	WPC(OAC)/0003000/1998	CHAKRADHAR DAS VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
490	WPC(OAC)/0003003/1998	DR. TANUJA MAHAPATRA VS STATE OF ODISHA	M/S BIJAY KUMAR DASH VS	// 0 //
491	WPC(OAC)/0003046/1998	AJAYA KUMAR SAHOO VS STATE OF ODISHA	M/S BIJAYA KUMAR ROUT VS	// 0 //
492	WPC(OAC)/0003130/1997	ANJALI MISHRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
493	WPC(OAC)/0003135/1997	GOPINATH BEHERA VS STATE OF ODISHA	ANIL DEO VS	// 0 //
494	WPC(OAC)/0003136/1998	JAYANTA KUMAR SENGUPTA VS STATE OF ODISHA	M/S ASHOKA KUMAR MOHAPATRA VS	// 0 //
495	WPC(OAC)/0003138/1998	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	M/S AMIYA KUMAR MOHANTY VS	// 0 //
496	WPC(OAC)/0003139/1998	DR. UTTAM CHARAN MEDALI VS STATE OF ODISHA	M/S A.A DAS VS	// 0 //
497	WPC(OAC)/0003148/1997	BINATI MUKHI VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
498	WPC(OAC)/0003159/1997	SANATAN MOHARANA VS STATE OF ODISHA	SANNJAY KUMAR SAMANTA RAY VS	// 0 //
499	WPC(OAC)/0003165/1997	MANHAR DEO	MANOJ MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
500	WPC(OAC)/0003168/1997	NARAYAN PANDA	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
501	WPC(OAC)/0003174/1998	NAGESWAR DALAI	M/S ULLASH CH. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
502	WPC(OAC)/0003178/1997	SUSHANTA KUMAR DASH	BIKASH KUMAR MALL	//
		VS	VS	0
		STATE OF ODISHA		//
503	WPC(OAC)/0003195/1997	SWAPNA MISHRA	R.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
504	WPC(OAC)/0003207/1998	BABANATH DALAI	M/S ASHWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
505	WPC(OAC)/0003210/1998	RANJAN KUMAR BISWAL	M/S ASHWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
506	WPC(OAC)/0003221/1997	PITAMBAR ROUT	B.K.BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
507	WPC(OAC)/0003241/1998	DILLIP KUMAR PATEL	M/S H.M DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
508	WPC(OAC)/0003269/1998	BANMALI JENA	M/S DHULIRAM PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPC(OAC)/0003385/1997	SIMA MISHRA	S.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
510	WPC(OAC)/0003400/1997	KRUTARTHA PUROHIT	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	WPC(OAC)/0003405/1997	STATE OF ODISHA NANDANANDAN SARANGI VS	SOUBHAGYA SUNDAR DAS VS	// // 0
512	WPC(OAC)/0003428/1997	STATE OF ODISHA BIJAYALAXMI PATI @ MAJHI VS	ASWINI KUMAR MISHRA VS	// // 0
513	WPC(OAC)/0003430/1997	STATE OF ODISHA PRASANNA KUMAR NAYAK VS	A.K.MISHRA VS	// // 0
514	WPC(OAC)/0003435/1997	STATE OF ODISHA GAGAN BIHARI DAS VS	ASWIN KUMAR MISHRA VS	// // 0
515	WPC(OAC)/0003436/1997	STATE OF ODISHA NRUSINGHA CHARAN ROUT VS	AJIT KUMAR CHOUDHURY VS	// // 0
516	WPC(OAC)/0003438/1997	STATE OF ODISHA MANOJ KUMAR PRUSTY VS	N.K.SAHU VS	// // 0
517	WPC(OAC)/0003453/1997	STATE OF ODISHA BANSHIDHAR SWAIN VS	S.K.SWAIN VS	// // 0
518	WPC(OAC)/0003454/1997	STATE OF ODISHA DIBAKAR SAHOO VS	S.K.SWAIN VS	// // 0
519	WPC(OAC)/0003455/1997	STATE OF ODISHA SUDHANSU KUMAR SATAPATHY VS	S.K.SWAIN VS	// // 0
520	WPC(OAC)/0003456/1997	STATE OF ODISHA KHIROD CHANDRA SETHY VS	S.K.SWAIN VS	// // 0
521	WPC(OAC)/0003491/1997	STATE OF ODISHA BHARAT KABAT VS STATE OF ODISHA	M/S BASUDEV PUJARI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	WPC(OAC)/0003632/2017	KANAKLATA DASH VS STATE OF ODISHA	S.A.NAYEEM VS	// 0 //
523	WPC(OAC)/0003780/2013	DULLABHA BHATRA VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
524	WPC(OAC)/0003781/2013	DWITI KRISHNA BISHOYI VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
525	WPC(OAC)/0003782/2013	GHASIPATRA KHURA VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
526	WPC(OAC)/0003783/2013	LAXMAN SAURA VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
527	WPC(OAC)/0003784/2013	PITAMBAR NAYAK VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
528	WPC(OAC)/0003785/2013	SADASIBA AMANATYA VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
529	CONTC(CPC)/0000005/2012	GOPAL CHANDRA MOHAPATRA VS APARAJITA SARANGI, IAS, SCHOOL AND MASS EDUCATION DEPTT.	M/S DHULI RAM PATTNAYAK VS	// 0 //
530	CONTC(CPC)/0000007/1999	BIJAYA KUMAR DAS VS STATE OF ODISHA	M/S SURAJ MOHANTY VS	// 0 //
531	CONTC(CPC)/0000007/1998	BIJOY KUMAR DAS VS STATE OF ODISHA	M/S J.M. PATTANAİK VS	// 0 //
532	CONTC(CPC)/0000008/2019	TARUN KUMAR PANDA VS NIKUNJA BIHARI DHAL, SECRETARY, REVENUE DEPTT.	M/S MANORANJAN BEHERA VS	// 0 //
533	CONTC(CPC)/0000011/2001	DHRUBA CHARAN BEHERA	M/S KISHORE CHANDRA SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SANTOSH KUMAR SATAPATHY, I.A.S		//
534	CONTC(CPC)/0000012/1999	NAMITA PANDA	M/S BIMALENDU BIKASH ACHARYA	//
		VS	VS	0
		SECRETARY, HOUSING AND URBAN DEVELOPMENT		//
535	CONTC(CPC)/0000017/2000	SATCHIDANANDA PARIDA	M/S MANORANJAN MOHANTY	//
		VS	VS	0
		ASHOK KUMAR TRIPATHY, IAS, S AND M.E DEPT.		//
536	CONTC(CPC)/0000017/1999			//
		VS	VS	0
				//
537	CONTC(CPC)/0000019/1999	GURU CHARAN NANDA	B.P. RAY	//
		VS	VS	0
		SECRETARY, FOREST AND ENVIRONMENT DEPTT.		//
538	CONTC(CPC)/0000026/1999	PRAHALLAD BARIK	M/S B. DASH	//
		VS	VS	0
		DEORANJAN KUMAR SINGH, COLLECTOR AND DISTRICT MAGISTRATE, RAYAGADA		//
539	CONTC(CPC)/0000028/1999	NIRMALA SOY	M/S ULLASH CH. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
540	CONTC(CPC)/0000029/2014	MINAKETAN BARAL	M/S ANIL KUMAR BEHERA	//
		VS	VS	0
		USHA PADHY, IAS, COMMISIONER-CUM-SECY		//
541	CONTC(CPC)/0000034/1999	SAMIT KUMAR GHOSH	BIMBISAR DASH	//
		VS	VS	0
		BASANT KUMAR TRIPATHY, DIRECTOR OF ECONOMICS AND STATISTICS		//
542	CONTC(CPC)/0000035/2012	PREMANANDA BHATRA	M/S ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		APARAJITA SARANGI, IAS, SCHOOL AND MASS EDUCATION DEPTT.		//
543	CONTC(CPC)/0000055/1999	JAYANTA KUMAR SENGUPTA	M/S ASHOKA KUMAR MOHAPATA	//
		VS	VS	0
		DR. S.M HASSAN , DIRECTOR OF FAMILY WELFARE		//
544	CONTC(CPC)/0000070/1999	ABHIMANYU BEHERA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.		//
545	CONTC(CPC)/0000086/2018	MAHESWAR BEHERA	M/S B.N. PANDA	//
		VS	VS	0
		SANJEEV CHOPRA, PRINCIPAL SECY., INDUSTRIES DEPT.		//
546	CONTC(CPC)/0000087/1999	MADAN MOHAN BASTIA	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		PRAMOD PRASAD DAS, EXECUTIVE ENGINEER,IRRIGATION DIVISION		//
547	CONTC(CPC)/0000088/1999	JALADHAR SAHOO	S.K. SWAIN	//
		VS	VS	0
		S.B. AGNIHOTRI,I.A.S, COMM.-CUM-SEC. WOMEN'S CHILD DEVELOPMENT DEPT.		//
548	CONTC(CPC)/0000094/1998	A.K SATPATHY	A.K MISHRA	//
		VS	VS	0
		K.P MOHANTY, ENGIGEER-IN-CHIEF, R AND B		//
549	CONTC(CPC)/0000095/1998	BRAHMANANDA NAYAK	M/S S.S. DAS	//
		VS	VS	0
		STATE OF ODISHA		//
550	CONTC(CPC)/0000098/2000	JAYANTA KUMAR SAHOO	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		S.MISHRA,DISTRICT INSPECTOR OF SCHOOLS		//
551	CONTC(CPC)/0000120/2000	HARIHAR DASH	M/S BANSHI DHAR SATAPATHY	//
		VS	VS	0
		SANJEEV CHANDRA HOTA, IAS, AGRI. DEPTT.		//
552	CONTC(CPC)/0000122/1999	BRAJAKISHORE NAYAK	NARENDRA KUMAR MISHRA	//
		VS	VS	0
		SECY. COMMUNITY DEVLOPMENT PANCHAYATIRAJ DEPT.		//
553	CONTC(CPC)/0000127/2001	GOBARDHAN NAIK	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		TARUN KANTI MISHRA,SECRETARY, HOME DEPT.		//
554	CONTC(CPC)/0000133/2012	ANANDA CHANDRA PANDA	M/S PRAMOD KISHORE CHAND	//
		VS	VS	0
		RAJESH BURMA,SECY. DEPT. OF SCH AND MASS EDN.		//
555	CONTC(CPC)/0000134/2012	SIMANCHAL BRAHMA	M/S PRAMOD KISHORE CHAND	//
		VS	VS	0
		RAJESH BURMA,SECY. DEPT. OF SCH AND MASS EDN		//

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FILING REPORT AS ON :08/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	CONTC(CPC)/0000135/2012	BANCHANIDHI DAS VS RAJESH BURMA,SECY. DEPT. OF SCH. AND MASS EDN.	M/S PRAMOD KISHORE CHAND VS	// 0 //
557	CONTC(CPC)/0000136/1999	PRAFULLA KUMAR MOHARANA VS SECRETARY, REVENUE DEPARTMENT	AJIT KUMAR CHOUDHURY VS	// 0 //
558	CONTC(CPC)/0000141/1999	BRAJANARAYAN JENA VS MADHURI SADANGI, SECY. TO GOVT., INDUSTRIES DEPARTMENT	M/S KHIROD CHANDRA MISHRA VS	// 0 //
559	CONTC(CPC)/0000141/2009	BIHARILAL PRADHAN VS G.V.B SHARMA, SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
560	CONTC(CPC)/0000145/2000	MADHUSUDAN SETHY VS PRATAP JENA, COLLECTOR,CUTTACK	B.S TRIPATHY VS	// 0 //
561	CONTC(CPC)/0000148/1999	SHIBA PRASAD MEHER VS DIVISIONAL FOREST OFFICER,ATHAMALLIK KENDU LEAF DIVISION	R.K. PATNAIK VS	// 0 //
562	CONTC(CPC)/0000149/1999	SANTOSH KUMAR SAHOO VS D. F. O., ATHAMALLIK K.L. DIVISION	R.K. PATNAIK VS	// 0 //
563	CONTC(CPC)/0000158/1999	DIBAKAR SAHOO VS J.K.MOHAPATRA, I.A.S. SECY. REVENUE EXCISE DEPT.	S.K.SWAIN VS	// 0 //
564	CONTC(CPC)/0000160/2003	SUKANTI MISHRA VS NANDIKA MOHANTY, INSPECTOR OF SCHOOLS	M/S SANJAY KUMAR SAMANTARAY VS	// 0 //
565	CONTC(CPC)/0000170/1999	CHANDRA SEKHAR MISHRA VS JHASKETAN SAHU, DIRECTOR OF HEALTH SERVICES	KISHORE CHANDRA PRADHAN VS	// 0 //
566	CONTC(CPC)/0000171/1999	PRASANTA KUMAR NAYAK VS SECRETARY, WATER RESOURCES DEVLOPMENT DEPTT	SUBRATA KUMAR MOHANTY VS	// 0 //
567	CONTC(CPC)/0000184/1999	LAXMIDHAR MOHAPTRA	M/S SHASHI BUSAN JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SECRETARY, HIGHER EDUCATION DEPTT		//
568	CONTC(CPC)/0000186/1998	BISHNU CHARAN SWAIN	AMITAV DAS	//
		VS	VS	0
		TARA DUTTA , DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION		//
569	CONTC(CPC)/0000187/1998	ARAKSHIT SWAIN	M/S J.K. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
570	CONTC(CPC)/0000196/1999	RABINDRANATH SAMAL	R. SAMAL	//
		VS	VS	0
		JAGENDRA MAHAPATRA,I.A.S., SECRETARY, S AND ME DEPTT		//
571	CONTC(CPC)/0000196/1998	RABINDRANATH SAMAL	R.SAMAL	//
		VS	VS	0
		JAGENDRA MOHAPATRA, I.A.S., SECRETARY, S AND ME DEPTT		//
572	CONTC(CPC)/0000201/2005	CHINTAMANI PATEL	M/S DHULI RAM PATTNAYAK	//
		VS	VS	0
		B.B.K. BISWASI, D.F.O., KUCHINDA DIVISION		//
573	CONTC(CPC)/0000203/1999	MURALIDHAR PATRA	M/S R.K PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
574	CONTC(CPC)/0000213/2001	JHARANA DAS	M/S A.K BARAL	//
		VS	VS	0
		MINA GUPTA,SECY. HEALTH AND FAMILY WELFARE DEPTT.		//
575	CONTC(CPC)/0000215/1998	BHASKAR PRUSTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		PRASANT KUMAR TRIPATHY,I.A.S., DIRECTOR, LAND RECORD AND SURVEYS		//
576	CONTC(CPC)/0000225/1999	BIBHISAN PATEL	M/S UMESH CHANDRA BEHERA	//
		VS	VS	0
		PRAFULLA KUMAR MALLIK,FOREST OFFICER		//
577	CONTC(CPC)/0000227/1998	LAXMIDHAR ROUT	BIJAYA KUMAR PATTNAIK	//
		VS	VS	0
		DR.KUMUDA RANJAN RAUT, C.D.M.O.,		//
578	CONTC(CPC)/0000233/2000	SUBASH CHANDRA SAHU	MANOJ MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		DIGAMBAR MOHANTY,DIRECTOR,SECONDARY EDUCATION		//
579	CONTC(CPC)/0000243/1999	BHUBANESWAR DAS	M/S MANOJ MISHRA	//
		VS	VS	0
		IJEC BEHERA, DIRECTOR, AGRICULTURE AND FOOD PRODUCTION DEPARTMENT		//
580	CONTC(CPC)/0000248/2003	PURNA CHANDRA MEHER	M/S BASUDEV PUJARI	//
		VS	VS	0
		JAGADANANDA PANDA, I.A.S, SCHOOL AND MASS EDUCATION DEPARTMENT		//
581	CONTC(CPC)/0000251/1998	SANTOSH KUMAR RATH	M/S	//
		VS	VS	0
		B.K. PATTNAIK		//
582	CONTC(CPC)/0000255/2012	SHANKAR DAS	DHULIRAM PATTANAYAK	//
		VS	VS	0
		SURESH CH. MOHAPATRA, I.A.S. WATER RESOURCES DEPT.		//
583	CONTC(CPC)/0000275/1999	BIDYA BHUSAN ACHARYA	M/S UMAKANTA NANDA	//
		VS	VS	0
		KAILASH BEHARI BURMA, IAS, COMMISIONER-CUM-SECY		//
584	CONTC(CPC)/0000282/2000	GATIKRUSHNA SATAPATHY	A.K MISHRA	//
		VS	VS	0
		SUDHANSU MOHAN PATNAIK,I.A.S., CHIEF SECRETARY		//
585	CONTC(CPC)/0000285/2001	SANJITA SWAIN	B.S MISHRA	//
		VS	VS	0
		SRINIBAS RATH,I, PRINCIPAL SECRETARY, R AND E DEPTT		//
586	CONTC(CPC)/0000290/1998	PRABIR KUMAR BHANJ	MANOJ MISHRA	//
		VS	VS	0
		DAMAL NIROD MISHRA,ENG.-IN-CHIEF-CUM-SECR.,REVENUE DEPT.		//
587	CONTC(CPC)/0000305/1999	LAXMIDHAR DAS	M/S H.M DHAL	//
		VS	VS	0
		ISSAC BEHERA , IAS DIRECTOR OF AGRICULTURE AND FOOD		//
588	CONTC(CPC)/0000308/1999	MANORANJAN BEHERA	M/S BIBEKANANDA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
589	CONTC(CPC)/0000311/1999	SACHIKANTA UPADHYAYA	M/S NILAKANTHA JUJHAR SINGH	//
		VS	VS	0
		NIKUNJA BIHARI DHAL,COLLECTOR AND DIST. MAGISTRATE,KORAPUT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	CONTC(CPC)/0000315/2006	BRITISH MUKHI VS CHINMAY BASU,I.A.S,PRINCIPAL SECRETARY, DEPTT OF HEALTH AND FAMILY WEALFARE	DHULIRAM PATTNAYAK VS	// 0 //
591	CONTC(CPC)/0000320/1999	BINODABEHARI NANDA VS S.C HOTA, I.A.S, PRINCIPAL SECRETARY,DEPTT OF HOME	AMIYA KUMAR MOHANTY VS	// 0 //
592	CONTC(CPC)/0000339/1999	BISWANATH NAYAK VS ASHOK KUMAR TRIPATHY, I.A.S, S AND M.E DEPT.	M/S MANORANJAN MOHANTY VS	// 0 //
593	CONTC(CPC)/0000354/2000	CHITTARANJAN PANIGRAHI VS ASHOK KUMAR TRIPATHY , IAS , S AND M.E DEPT.	M/S MANORANJAN MOHANTY VS	// 0 //
594	CONTC(CPC)/0000362/1998	BIDESHI SATPATHY VS SECRETARY,AGRICULTURE DEPTT	SASHI BHUSAN JENA VS	// 0 //
595	CONTC(CPC)/0000378/2006	JADUMANI NAIK VS ARDHENDU SEKHAR SARANGI, COMMISSIONER CUM SECY., AGRICULTURE DEPT.	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
596	CONTC(CPC)/0000391/2013	PABANI BEHERA VS USHA PADHEE, COMMISSIONER SECRETARY SCHOOL AND MASS EDUCATION DEPTT	M/S MANAS PATI VS	// 0 //
597	CONTC(CPC)/0000398/2018	SURESWARA MISHRA VS VISHAL GAGAN,PRINCIPAL SECY. FISH. AND ANIMAL RESOURCES DEPTT.	M/S PRABHAS RANJAN DIBYA DASH VS	// 0 //
598	CONTC(CPC)/0000422/1998	DHARMANANDA BARIK VS SECY. REVENUE AND EXCISE DEPTT.	M/S SANJIB MOHANTY VS	// 0 //
599	CONTC(CPC)/0000472/2016	SUPRAVA DAS VS JAYNARAYAN PAJAK , SUPERITENDENT OF POLICE	M/S BINAYA KUMAR MOHANTY VS	// 0 //
600	CONTC(CPC)/0000662/2012	CATRUBHUJA SAHU VS BIKRAM MAHARANA,CDMO ,KEONJHAR	SUVENDU KUMAR RAY VS	// 0 //
601	RVWPET(RPC)/0000010/2005	STATE OF ODISHA	ASC	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		DAYANIDHI UPADHYAYA		//
602	RVWPET(RPC)/0000038/2019	PRABHAT NALINI DAS	B.S MISHRA	//
		VS	VS	0
		PRINCIPAL SECRETARY,ENERGY DEPTT		//
603	RVWPET(RPC)/0000061/1997	TRANSPORT COMMISSIONER CUM CHIARMAN, S.C.A		//
		VS	VS	0
		ARJUNA CHANDRA ROUT		//
604	RVWPET(RPC)/0000065/2000	ADUNATH SAHOO	SARAT CHANDRA GHOSE	//
		VS	VS	0
		STATE OF ODISHA		//
605	RVWPET(RPC)/0000091/2016	STATE OF ODISHA	M/S A.S.C	//
		VS	VS	0
		BIRABARA MOHAPATRA		//
606	RVWPET(RPC)/0000114/1998	SAROJINI PAL	M/S A.S.C	//
		VS	VS	0
		KRUSHNA CHANDRA PAL,		//

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MISC CASES FILED on :08/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	31/2021 RVWPET(RPC)/65/2000	JADUNATH SAHOO-MP	SARAT CHANDRA GHOSE
2	42/2021 ITA/23/2021	PRINCIPAL COMMISSIONER OF INCOME TAX (1)-MP	TUSHAR KANTI SATAPATHY, SR.S.C. OF I.T. (O.H.C.)
3	43/2021 ITA/23/2021	PRINCIPAL COMMISSIONER OF INCOME TAX (1)-MP	TUSHAR KANTI SATAPATHY, SR.S.C. OF I.T. (O.H.C.)
4	44/2021 ITA/25/2021	PRINCIPAL COMMISSIONER OF INCOME TAX 1-MP	TUSHAR KANTI SATAPATHY
5	45/2021 ITA/25/2021	PRINCIPAL COMMISSIONER OF INCOME TAX 1-MP	TUSHAR KANTI SATAPATHY
6	46/2021 ITA/26/2021	PRINCIPAL COMMISSIONER OF INCOME TAX 1-MP	TUSHAR KANTI SATAPATHY, SR.S.C. OF I.T.
7	47/2021 ITA/26/2021	PRINCIPAL COMMISSIONER OF INCOME TAX 1-MP	TUSHAR KANTI SATAPATHY, SR.S.C. OF I.T.
8	52/2021 CONTC(CPC)/191/2000	SATYANARAYAN SATAPATHY-MP	M/S RAJESH MOHANTY
9	53/2021 CONTC(CPC)/201/2005	CHINTAMANI PATEL-MP	M/S DHULI RAM PATTNAYAK
10	55/2021 CONTC(CPC)/35/2012	PREMANANDA BHATRA-MP	M/S ULLASH CHANDRA MOHANTY
11	56/2021 CONTC(CPC)/243/1999	BHUBANESWAR DAS-MP	M/S MANOJ MISHRA
12	57/2021 CONTC(CPC)/311/1999	SACHIKANTA UPADHYAYA-MP	M/S NILAKANTHA JUJHAR SINGH
13	68/2021 JCRLA/86/2017	RAMESH@KEMPA BEHERA-MP	
14	91/2021 CMAPL/220/2021	ANTARYAMI RAY-MP	ADV.
15	92/2021 CMAPL/221/2021	NURUL HAQUE-MP	AMIYA KUMAR MOHANTY(A)
16	118/2021 MATA/126/2017	SANJIB KU.PUTHAL-MP	M/S.PRAVASH CH.JENA
17	128/2021 RFA/101/2013	ASWINI KU.NAIK-MP	M/S.ALEKH CH.MOHANTY
18	129/2021 RFA/1/2010	KUSHADEV HO@KOLHA-MP	M/S.ASOKE MUKHERJI
19	132/2021 RPFAM/60/2021	JAGDISH CHANDRA PANIGRAHY-MP	SISIR DAS
20	133/2021 RPFAM/60/2021	JAGDISH CHANDRA PANIGRAHY-MP	SISIR DAS
21	134/2021 RPFAM/61/2021	NATABARA MALLICK-MP	SUSANTA SEKHAR MOHAPATRA
22	195/2021 CRLMP/1598/2021	SANJAY KUMAR KHUNTIA-MP	TRILOCHAN DASH
23	196/2021 CRLMP/1598/2021	SANJAY KUMAR KHUNTIA-MP	TRILOCHAN DASH
24	357/2021 CONTC/1547/2021	TRINATH BARAD-MP	M/S JITENDRA PR DIGAL
25	358/2021 CONTC/1543/2021	SANYASI SWAIN-MP	M/S.JITENDRA KU.DIGAL, G.R.SETHI, B.K.PATNAIK
26	359/2021	SURESH CHANDRA DAKUA-MP	M/S JITENDRA PR DIGAL

27	CONTC/1544/2021 447/2021 WPC(OA)/1395/2002	SURESH CHANDRA TRIPATHY-MP	M/S M.PRATAP
28	448/2021 CMP/522/2018	GOVINDA KAMARAJU-MP	M/S.SANTOSH KUMAR DASH
29	448/2021 WPC(OA)/1395/2002	SURESH CHANDRA TRIPATHY-MP	M/S M.PRATAP
30	449/2021 CMP/470/2021	PURNA CHANDRA DASH-MP	BIKASH JENA
31	450/2021 CMP/470/2021	PURNA CHANDRA DASH-MP	BIKASH JENA
32	451/2021 CMP/471/2021	SK.SARFARAJ NAWAJ-MP	B.N.BHUYAN
33	459/2021 RSA/517/2003	PADMABATI NAIK-MP	M/S. N.C.PATI
34	460/2021 RSA/65/2018	SANDEEP KU.PATTNAIK-MP	M/S.AJODHYA RANJAN DASH
35	461/2021 RSA/66/2018	SANDEEP KU.PATTNAIK-MP	M/S.AJODHYA RANJAN DASH
36	477/2021 CRLREV/332/2021	BHASKAR SAHOO-MP	ADITI HOTA
37	478/2021 CRLREV/332/2021	BHASKAR SAHOO-MP	ADITI HOTA
38	479/2021 CRLREV/332/2021	BHASKAR SAHOO-MP	ADITI HOTA
39	480/2021 CRLREV/148/2009	BHAGAT RANA-MP	M/S.PRASHANTA KU.NAYAK
40	481/2021 CRLREV/333/2021	BANAMALI NAYAK-MP	DEBASIS SARANGI
41	482/2021 CRLREV/333/2021	BANAMALI NAYAK-MP	DEBASIS SARANGI
42	483/2021 CRLREV/335/2021	GOPIA PRADHAN @ GOPI-MP	PRADIP KUMAR DHAL
43	484/2021 CRLREV/335/2021	GOPIA PRADHAN @ GOPI-MP	PRADIP KUMAR DHAL
44	485/2021 CRLREV/336/2021	DEBASISH DASH-MP	ABHISHEK DASH
45	537/2021 WPC(OAC)/1657/1998	BISWAMBAR DASH-MP	M/S KUNAL KU. SWAIN
46	541/2021 WPC(OAC)/345/1998	JAGANNATH MOHANTY-MP	M/S TRILOCHAN PARIDA
47	546/2021 WPC(OAC)/474/1998	TAPASWINI PRADHAN-MP	M/S RAJ KISHOR NAYAK
48	547/2021 WPC(OAC)/2986/1998	AKULA CHARAN NAYAK-MP	M/S J.M PATNAIK
49	548/2021 WPC(OAC)/193/1998	SRINIBAS NAYAK-MP	M/S A.K. JENA
50	549/2021 WPC(OAC)/206/1998	DILLIP KUMAR PANI-MP	M/S ASWINI KUMAR MISHRA
51	550/2021 WPC(OAC)/206/1998	DILLIP KUMAR PANI-MP	M/S ASWINI KUMAR MISHRA
52	551/2021 WPC(OAC)/1680/1998	BANKIM CHANDRA BEBARTTA-MP	M/S KUNAL KUMAR SWAIN
53	552/2021 WPC(OAC)/475/1998	PRADEEP KUMAR PRADHAN-MP	M/SR.K. NAYAK
54	553/2021 WPC(OAC)/3138/1998	RABINDRA KUMAR MOHANTY-MP	M/S AMIYA KUMAR MOHANTY
55	558/2021 WPC(OAC)/3135/1997	GOPINATH BEHERA-MP	ANIL DEO
56	559/2021 WPC(OAC)/3435/1997	GAGAN BIHARI DAS-MP	ASWIN KUMAR MISHRA
57	562/2021 WPC(OAC)/3454/1997	DIBAKAR SAHOO-MP	S.K.SWAIN

58	564/2021 WPC(OAC)/3046/1998	AJAYA KUMAR SAHOO-MP	M/S BIJAYA KUMAR ROUT
59	565/2021 WPC(OAC)/3455/1997	SUDHANSU KUMAR SATAPATHY-MP	S.K.SWAIN
60	566/2021 WPC(OAC)/3174/1998	NAGESWAR DALAI-MP	M/S ULLASH CH. MOHANTY
61	568/2021 WPC(OAC)/3241/1998	DILLIP KUMAR PATEL-MP	M/S H.M DHAL
62	570/2021 WPC(OAC)/3456/1997	KHIROD CHANDRA SETHY-MP	S.K.SWAIN
63	743/2021 MACA/323/2021	MANAGER(LEGAL),M/S. RELIANCE GENERAL INSURANCE COMPANY LTD.-MP	
64	744/2021 MACA/113/2018	MAGMA H.D.I.G.I.CO.LTD.-MP	M/S.ADAM ALIKHAN
65	745/2021 MACA/249/2021	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
66	840/2021 CRLA/454/2016	KARTIKA GOUDA-MP	M/S.A.P.NANDA S.D.MISHRA M/S.A.P.NANDA D.P.PAT
67	841/2021 CRLA/465/2021	SANJEEB KUMAR JENA @ SANJIB KUMAR JENA-MP	AMULYA RATNA PANDA
68	842/2021 CRLA/465/2021	SANJEEB KUMAR JENA @ SANJIB KUMAR JENA-MP	AMULYA RATNA PANDA
69	843/2021 CRLA/55/2019	NRUSINGHANATH SAMAL-MP	(MRS.BIDYUTLATA MOHANTY) SMRUTI RANJAN MO
70	844/2021 CRLA/466/2021	CHITTARANJAN SAMAL-MP	DIPTI RANJAN BHOKTA
71	845/2021 CRLA/466/2021	CHITTARANJAN SAMAL-MP	DIPTI RANJAN BHOKTA
72	846/2021 CRLA/466/2021	CHITTARANJAN SAMAL-MP	DIPTI RANJAN BHOKTA
73	847/2021 CRLA/70/2018	META MALLICK-MP	M/S.B.L.TRIPATHY
74	848/2021 CRLA/178/2016	BENUDHARA SAHU-MP	MISS.BIJAY LAXMI TRIPATHY
75	849/2021 CRLA/467/2021	BIJAY CHANDRA MENDILI-MP	DEBARAJ MOHANTY
76	850/2021 CRLA/467/2021	BIJAY CHANDRA MENDILI-MP	DEBARAJ MOHANTY
77	965/2021 BLAPL/1907/2021	SAMUEL DUSURA BARIK-MP	SANGRAM KESHARI ROUT
78	966/2021 BLAPL/3691/2021	JYOSTNARANI PATI-MP	PARTHA SARATHEE PATTANAYAK
79	968/2021 BLAPL/6184/2020	SANKAR BAHADUR @ SHANKAR BAHADUR-MP	SABYASACHI MISHRA
80	1219/2021 CRLMC/1571/2021	PRADEEP SANTI-MP	DINESH KUMAR MOHANTY
81	1220/2021 CRLMC/1572/2021	AJAY MOHANTY@AJAY KUMAR MOHANTY-MP	NIRANJAN LENKA
82	1221/2021 CRLMC/1575/2021	SUSHIL JAISWAL-MP	BHARAT BHUSAN ROURTRAY
83	1222/2021 CRLMC/1576/2021	NAUKLA DIGAL-MP	ANIRUDHA DAS
84	1223/2021 CRLMC/1043/2021	HARBINDER SINGH VIG-MP	AMAR KUMAR MOHANTY
85	1224/2021 CRLMC/1042/2021	HARBINDER SINGH VIG-MP	KOUSIK ANANDA GURU
86	1225/2021 CRLMC/1577/2021	ASHOK KUMA KHUNTIA-MP	BHUBAN MOHAN BHUYAN
87	1226/2021 CRLMC/1578/2021	NAKULA DIGAL-MP	ANIRUDHA DAS
88	1227/2021 CRLMC/1579/2021	NAKULA DIGAL-MP	ANIRUDHA DAS
89	1228/2021	RAJU @ RAJESH KUMAR KUMPA-MP	A.K.DASH

90	CRLMC/1580/2021 1229/2021	SRIKANTA BEHERA-MP	BHARAT BHUSAN ROURAY
91	CRLMC/1583/2021 1736/2021 WA/417/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
92	1737/2021 WA/417/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
93	1738/2021 WA/417/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
94	1739/2021 WA/712/2021	DEBARCHAN BHAINSA-MP	DIPTI REKHA NANDA
95	1740/2021 WA/712/2021	DEBARCHAN BHAINSA-MP	DIPTI REKHA NANDA
96	12815/2021 WP(C)/27775/2021	M/S DWARIKAMAYEE BHANDAR-MP	SOUMYA MISHRA
97	12816/2021 WP(C)/20938/2021	SUBRAT KUMAR PATNAIK-MP	JAYANTA KUMAR KHANDAYAT
98	12817/2021 WP(C)/27777/2021	TARANISEN BHOI-MP	PRASANTA KUMAR JOSHI
99	12819/2021 WP(C)/27778/2021	DEBENDRA KUMAR PANDA-MP	GOURI MOHAN RATH
100	12820/2021 WP(C)/27779/2021	SMC,DHANAKHANI PROJECT PRY. SCHOOL,BHADRAK-MP	PAPAMA PRASAD DALAI
101	12821/2021 WP(C)/6584/2017	NSER-MP	M/S.DEBI PRASAD DHALSAMANTA
102	12822/2021 WP(C)/27781/2021	SUNITA DALABEHERA-MP	PRADEEP KUMAR MAHAPATRA
103	12823/2021 WP(C)/27785/2021	SUNITA KUMARI BISOYI-MP	PRADEEP KUMAR MAHAPATRA
104	12824/2021 WP(C)/27786/2021	JOGESWAR NAYAK-MP	PRADEEP KUMAR MAHAPATRA
105	12825/2021 WP(C)/27788/2021	DILIP SABAR-MP	PRADEEP KUMAR MAHAPATRA
106	12826/2021 WP(C)/27787/2021	SACHIKANTA RATH (SOP)-MP	PRADEEP KUMAR DASH
107	12827/2021 WP(C)/27790/2021	RASMITA PARICHHA-MP	PRADEEP KUMAR MAHAPATRA
108	12828/2021 WP(C)/27793/2021	SANJAYA KUMAR PANDA-MP	PRADEEP KUMAR MAHAPATRA
109	12830/2021 WP(C)/27796/2021	SUSANTA KUMAR BISOYI-MP	PRADEEP KUMAR MAHAPATRA
110	12831/2021 WP(C)/27642/2021	GOVERNING BODY OF WOMENS DEGREE COLLEGE,JAPANESE COLLEGE,MPSATPATHY	
111	12833/2021 WP(C)/27799/2021	KALA VIKASH KENDRA-MP	PRASANNA KUMAR NANDA
112	12834/2021 WP(C)/27800/2021	LINGARAJ MALLIK-MP	PRADEEP KUMAR MAHAPATRA
113	12835/2021 WP(C)/27801/2021	ODISHA STATE HOUSING BOARD-MP	BAIJAYANTI MOHANTY
114	12836/2021 WP(C)/27802/2021	KALICHARAN ROUT-MP	PRASANNA KUMAR MISHRA
115	12838/2021 WP(C)/27805/2021	M/S JYOTIN KUMAR SAHOO-MP	SOUMYA RANJAN MOHANTY
116	12839/2021 WP(C)/16906/2020	RASHMI REKHA DASH-MP	B.S.TRIPATHY 1
117	12840/2021 WP(C)/27804/2021	RAMESH CHANDRA MANGARAJ-MP	DIGAMBAR SETHI
118	12841/2021 WP(C)/16907/2020	JHASKETAN SETH-MP	B.S.TRIPATHY 1
119	12842/2021 WP(C)/24407/2020	SANJAY KUMAR SAMANTARAY-MP	B.S.TRIPATHY..1
120	12843/2021 WP(C)/27808/2021	SANTOSH KUMAR PADHI-MP	CHANDRAKANTA PRADHAN

121	12844/2021 WP(C)/8810/2021	SACHHIDANANDA DUAN-MP	GYANA RANJAN SETHI
122	12845/2021 WP(C)/16910/2020	PRIYAMBADA MALLA-MP	B.S.TRIPATHY 1
123	12846/2021 WP(C)/16908/2020	LOVELEEN PARIJA-MP	B.S.TRIPATHY 1
124	12847/2021 WP(C)/21515/2020	PRAVASINI SAMAL-MP	B.S.TRIPATHY (1)
125	12848/2021 WP(C)/3876/2021	DEBADATTA PARIJA-MP	GYANA RANJAN SETHI
126	12849/2021 WP(C)/16909/2020	PRITIREKHA MOHANTY-MP	B.S.TRIPATHY 1
127	12850/2021 WP(C)/8811/2021	BHABANI CHARAN NAYAK-MP	GYANA RANJAN SETHI
128	12851/2021 WP(C)/16913/2020	ABHISHEK MEHER-MP	B.S.TRIPATHY 1
129	12852/2021 WP(C)/17181/2020	GITANJALI ROUT-MP	B.S.TRIPATHY..1
130	12853/2021 WP(C)/16912/2020	JAGANNATH MAHARANA-MP	B.S.TRIPATHY 1
131	12854/2021 WP(C)/16914/2020	DEVRAJ SETHI-MP	B.S.TRIPATHY 1
132	12855/2021 WP(C)/17688/2020	PRASANTA KUMAR HATI-MP	JITENDRA KUMAR DIGAL
133	12856/2021 WP(C)/27823/2021	KISHORE KUMAR MOHAPATRA-MP	PRAFULLA KUMAR RATH
134	12857/2021 WP(C)/27826/2021	ANIMA PALLAI-MP	PRAFULLA KUMAR RATH
135	12858/2021 WP(C)/27829/2021	SUSHANTA KABI-MP	PRAFULA KUMAR RATH
136	12859/2021 WP(C)/27831/2021	RANJANA KUMARI MOHAPATRA-MP	PRAFULLA KUMAR RATH
137	12860/2021 WP(C)/27834/2021	SANDHYA RANI-MP	HAREKRUSHNA DASH
138	12861/2021 WP(C)/27843/2021	BIGHNARAJ PADHAN-MP	RANJIT SAMAL
139	12862/2021 WP(C)/14039/2017	MANAS RANJAN TARAI-MP	M/S.DINESH KU.PANDA
140	12863/2021 WP(C)/27845/2021	DUKHANASAN SAHU-MP	RANJIT SAMAL
141	12865/2021 WP(C)/27854/2021	PURNA CHANDRA BAHALI-MP	LAXMIDHAR DASH
142	12866/2021 WP(C)/27857/2021	JAGANNATH PRASAD PATRA-MP	KARUNAKAR RATH
143	12867/2021 WP(C)/27866/2021	RUNU MALLA-MP	ARIJEET MISHRA
144	12868/2021 WP(C)/23829/2021	MAA HINGULA TRUCK AND TIPPER OWNERS ASSOCIATION-MP	PRANAMPTA KUMAR MOHANTY
145	12869/2021 WP(C)/27871/2021	MOHAMMAD ARIF@MD.ARIF-MP	SIDHESWAR MALLIK
146	12870/2021 WP(C)/23007/2021	AJIT PATTANAIK-MP	PRATYUSH RANJAN PATNAIK
147	12871/2021 WP(C)/24529/2019	RAJESH KUMAR PANDA-MP	M/S. SHAKTI DATTA TRIPATHY
148	12872/2021 WP(C)/24530/2019	MAMITA PANDA-MP	M/S.SHAKTI DATTA TRIPATHY
149	12873/2021 WP(C)/27875/2021	DR. SAMIR KUMAR LENKA-MP	SARAT CHANDRA DASH
150	12874/2021 WP(C)/24784/2014	NIRANJAN MISHRA-MP	M/S.PRAFULLA KU.RATH
151	12875/2021 WP(C)/24785/2014	CHARUPRAVA RATH-MP	M/S.PRAFULLA KU.RATH
152	12876/2021	MADHUSMITA SETHY-MP	M/S.PRAFULLA KU.RATH

153	WP(C)/24043/2014 12877/2021	CHINULATA SAHOO-MP	KRISHNA CHANDRA SAHU
154	WP(C)/27885/2021 12878/2021	CHAKRADHAR MOHANTY-MP	SUKANTA KUMAR NAYAK 2
155	WP(C)/27907/2021 12879/2021	CHAKRADHAR MOHANTY-MP	SUKANTA KUMAR NAYAK 2
156	WP(C)/27907/2021 12880/2021	SUJIT KUMAR SAHOO-MP	AJAYA KUMAR MOHARANA
157	WP(C)/27919/2021 12881/2021	DIPIKA MOHANTY-MP	SAUBHAGYA KUMAR SAMAL
158	WP(C)/27923/2021 12882/2021	SRIKANTA ROUT-MP	ANUPAM DASH
159	WP(C)/27926/2021 12883/2021	SANJUKTA PATEL-MP	SHANTI PRAKASH MOHANTY
160	WP(C)/27927/2021 12884/2021	PRABIN KUMAR PATEL-MP	SHANTI PRAKASH MOHANTY
161	WP(C)/27928/2021 12885/2021	DHANANJAYA MALLIK-MP	LAXMIDHAR MAHAPATRA
162	WP(C)/27933/2021 12886/2021	AJAY KUMAR SAHU-MP	SAILABALA JENA
163	WP(C)/20054/2021 12887/2021	DHANANJAYA MALLIK-MP	LAXMIDHAR MAHAPATRA
164	WP(C)/27936/2021 12888/2021	PRASANA KUMAR DAS-MP	BHABANI SANKAR TRIPATHY 1
165	WP(C)/27939/2021 12889/2021	ORISSA STATE CO-OP SPINNING MILLS FEDERATION LTD	MANISH SIDHESWAR MALLIK
166	WP(C)/26520/2017 12890/2021	PRASUN MOHANTY-MP	DILLIP KUMAR MOHAPATRA
167	WP(C)/27704/2021 12891/2021	SUKANTA KUMAR SAHU-MP	OMKAR DEVDAS
168	WP(C)/27942/2021 12892/2021	SUKANTA KUMAR SAHU-MP	OMKAR DEVDAS
169	WP(C)/27942/2021 12893/2021	ALOK KUMAR PATI-MP	H.N.MOHAPATRA
170	WP(C)/19482/2021 12894/2021	ASHOK KUMAR PANDA-MP	SATYABRATA MOHANTY
171	WP(C)/27943/2021 12895/2021	SUSHANTA KUMAR SETH-MP	SUKANTA KUMAR DALAI
172	WP(C)/27947/2021 12896/2021	PRAKASH KUMAR CHHATOI-MP	SUKANTA KUMAR DALAI
173	WP(C)/27950/2021 12897/2021	MADAN PATRI-MP	PRAFULLA CH. BISWAL
174	WP(C)/27953/2021 12898/2021	ABHIJEET MOHANTY-MP	SASWAT DAS
175	WP(C)/27955/2021 12899/2021	PRASANNA KUMAR MALLIK-MP	JIBANANANDA MOHANTY
176	WP(C)/27957/2021 12900/2021	RAJESH KUMAR AGASTI-MP	SASWAT DAS
177	WP(C)/27958/2021 12901/2021	CHAVA VENUGOPAL-MP	Biswajit Das
178	WP(C)/27918/2021 12902/2021	SWAGAT KUMAR MOHAPATRA-MP	SASWAT DAS
179	WP(C)/27959/2021 12903/2021	CHAVA VENUGOPAL-MP	Biswajit Das
180	WP(C)/27920/2021 12904/2021	DR.JUGARATNA KHATUA-MP	AVIJIT PATNAIK
181	WP(C)/27961/2021 12905/2021	CHAVA VENUGOPAL-MP	Biswajit Das
182	WP(C)/27921/2021 12907/2021	SANJEEB KUMAR SAHU-MP	RABINDRA KUMAR PATNAIK
183	WP(C)/27962/2021 12908/2021	SURENDRA KUMAR MISHRA-MP	SUJATA JENA
	WP(C)/8398/2021		

184	12909/2021 WP(C)/25000/2021	ABHIRAM PADHI-MP	GOURI MOHAN RATH
185	12911/2021 WP(C)/27967/2021	SANJIB KUMAR PANDA-MP	DURGESH NARAYAN RATH
186	12912/2021 WP(C)/23156/2017	KUNTABHATTA MAJHI-MP	M/S.GEETANJALI MAJHI
187	12913/2021 WP(C)/4754/2021	PRASANTA SAGAR MOHANTY-MP	SUSANTA KUMAR TRIPATHY
188	12914/2021 WP(C)/27974/2021	PRASANTA NAG-MP	JYOTIRMAYA SAHOO
189	12915/2021 WP(C)/27976/2021	KALINGA WARRIORS-MP	PRABODHA CH. NAYAK
190	12916/2021 WP(C)/13919/2018	BIPIN BIHARI SWAIN-MP	M/S.SUVASHISH PATTANAIAK
191	12918/2021 WP(C)/24784/2014	NIRANJAN MISHRA-MP	M/S.PRAFULLA KU.RATH
192	12919/2021 WP(C)/27980/2021	BINODINI BHUE-MP	NIROD KUMAR SAHU
193	12920/2021 WP(C)/27980/2021	BINODINI BHUE-MP	NIROD KUMAR SAHU
194	12921/2021 WP(C)/27981/2021	MANOJ KUMAR PRADHAN-MP	GOURI MOHAN RATH
195	315/2021 TRP(C)/101/2021	REKHA SAHU-MP	PRASANTA KUMAR JENA
196	360/2021 CONTC/4481/2021	SANGITA ROUT-MP	
197	361/2021 CONTC/6093/2020	SITTIKANTHA MOHAPATRA-MP	
198	536/2021 WPC(OAC)/542/1997	PRADEEP KUMAR MAHAPATRA-MP	
199	538/2021 WPC(OAC)/3031/1998	ARJUNA PARIDA-MP	M/S S. MOHANTY
200	539/2021 WPC(OAC)/3332/1997	CHINTAMANI PATEL-MP	
201	540/2021 WPC(OAC)/3031/1998	ARJUNA PARIDA-MP	
202	542/2021 WPC(OAC)/2713/1998	SUBASH CHANDRA SAHU-MP	
203	543/2021 WPC(OAC)/3295/1998	LAXMIKANTA PANDA-MP	
204	544/2021 WPC(OAC)/3295/1998	LAXMIKANTA PANDA-MP	
205	545/2021 WPC(OAC)/2438/1998	SHIVA NARAYAN SAHOO-MP	
206	554/2021 WPC(OAC)/3381/1997	RAMESH CHANDRA NAIK-MP	
207	555/2021 WPC(OAC)/2203/1998	SRIKRUSHNA MISHRA-MP	
208	556/2021 WPC(OAC)/2203/1998	SRIKRUSHNA MISHRA-MP	
209	557/2021 WPC(OAC)/1152/1999	DILLIP KUMAR SAMANTARAY-MP	
210	560/2021 WPC(OAC)/1623/2006	PADMA CHARAN BISWAL-MP	
211	561/2021 WPC(OAC)/1623/2006	PADMA CHARAN BISWAL-MP	
212	563/2021 WPC(OAC)/3359/1997	NRUSINGH CHARAN ROUT-MP	
213	567/2021 WPC(OAC)/664/1999	BANSIDHAR MALLICK-MP	
214	569/2021 WPC(OAC)/2323/1998	MADAN MOHAN BASTIA-MP	
215	964/2021	SAKUNTALA DAS-MP	

216	BLAPL/5774/2021 967/2021	CHINTU @ SANTOSH PANDA-MP
217	BLAPL/6979/2021 1043/2021	SANJAYA DAS-MP
218	ABLAPL/3601/2019 1044/2021	RUPA SAMANTARAY-MP
219	ABLAPL/4054/2019 1045/2021	ARJUNA CHARAN PANDA-MP
220	ABLAPL/15369/2020 1046/2021	SUNIL KUMAR SETHY-MP
221	ABLAPL/10740/2021 1047/2021	NARSINGHA MOHAPATRA-MP
222	ABLAPL/8762/2021 1048/2021	CHAITANYA BISWAL-MP
223	ABLAPL/11171/2019 1049/2021	MISRA DURIA@MISHRA DURIA-MP
224	ABLAPL/6000/2019 1050/2021	PRAFULLA KUMAR DALAI-MP
225	ABLAPL/16556/2020 1051/2021	SANTOSH ROUT@BAPUNA ROUT-MP
226	ABLAPL/11959/2019 1052/2021	SASIBHUSAN SAMANTARAY@FELU-MP
227	ABLAPL/5054/2019 12818/2021	RAJESH KUMAR ROUT-MP
228	WP(C)/23503/2021 12829/2021	M/S SKY AUTOMOBILES-MP
229	WP(C)/23262/2021 12837/2021	PADMALOCHAN PRADHAN-MP
230	WP(C)/25708/2021 12864/2021	DR.ARTTA BANDHU JENA-MP
231	WP(C)/6245/2017 12910/2021	SABITA PUSTI-MP
232	WP(C)/26678/2021 12917/2021	U.CHANDAN KUMAR-MP
233	WP(C)/22896/2019 12922/2021	PRAVAT KUMAR PRADHAN-MP
	WP(C)/24975/2021	